

**BEFORE THE NATIONAL GREEN TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**  
**Original Application No. 335/2023**

**IN THE MATTER OF:**

**PRAMOD TYAGI & ANR**

**...Applicant**

**Versus**

**STATE OF NCT OF DELHI & OR**

**...Respondents**

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**DATED: 08.04.2024**

**PLACE: NEW DELHI**

**DEPARTMENT OF FOREST AND WILD LIFE  
OFFICE OF THE DEPUTY CONSERVATOR OF FOREST  
CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE,  
DELHI-110007(PH.: -23853561)**

F. No.17/CFD/Legal-Misc/23-24/

Date: 08.04.2024

To,

**The Registrar,**

The National Green Tribunal,

Principal Bench, Faridkot House,

Copernicus Marg, New Delhi - 110001

E-mail: [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in)

**Sub: ATR with respect to Hon'ble NGT order dated 14.03.2024**

**ACTION TAKEN REPORT ON BEHALF OF  
DY. CONSERVATOR OF FORESTS (CENTRAL) APROPOS  
TO HON'BLE NGT ORDER DATED 14.03.2024 IN  
O.A: 335/2023 TITLED AS "PRAMOD TYAGI & ANR VS.  
STATE OF NCT OF DELHI & ORS"**

**MOST RESPECTFULLY SHOWETH:**

The present action taken report is being filed in compliance of Hon'ble NGT (Principal Bench) order dated 14.03.2024 in O.A: 335/2023 titled as "*Pramod Tyagi & Anr Vs. State of NCT of Delhi & Ors*" apropos to violation of tree felling/transplantation permission of 495 (327 Felling + 168 Transplantation) Nos of Trees granted to the Spl. Commissioner (Transport) Transport Department, GNCTD 5/9 Under Hill Road, Delhi – 54 vide

permission dated 18.12.2019 for construction of **Cluster Bus Depot No. 01**. A copy of the tree felling/transplantation permission dated 18.12.2019 along with Terms & Conditions of the same application is annexed herewith as **Annexure – ‘A’**.

It is submitted that a letter dated 22.03.2024 was issued to the Deputy Commissioner, DTC Secretariat, 5/9 Under Hill Road, Delhi – 110054 scheduling a joint inspection apropos to tree felling/transplantation permission accorded vide permission dated 18.12.2019 for construction of **Cluster Bus Depot No. 01**. A copy of letter dated 22.03.2024 issued to the Deputy Commissioner, DTC Secretariat, 5/9 Under Hill Road, Delhi – 110054 is annexed herewith as **Annexure – ‘B’**.

However, it is pertinent to mention that no response was received on behalf of Transport Department to join the exercise of joint inspection with reference to status of trees transplanted (168 Nos of Trees) and compensatory plantation carried out by Transport Department as per tree felling/transplantation permission for construction of **Cluster Bus Depot No. 01** accorded vide permission letter dated 18.12.2019.

Thereafter, in pursuance of aforementioned letter dated 22.03.2024 issued to the Deputy Commissioner, DTC Secretariat, 5/9 Under Hill Road, Delhi – 110054 for scheduling Joint Inspection a final reminder vide e-mail dated 03.04.2024 was issued to the Special Commissioners, Transport Department (GNCTD) and the Dy. Commissioner, Transport Department (GNCTD). A true copy of e-mail dated 03.04.2024 issued to the Special Commissioners, Transport Department (GNCTD) and the

Dy. Commissioner, Transport Department (GNCTD) is annexed herewith as **Annexure – ‘C’ COLLY**.

Consequently, a joint inspection in reference of Tree Transplantation permission of 168 trees granted vide permission letter dated 18.12.2019 was carried out by officials on behalf of Central Forest Division, Department of Forests and Wild Life (GNCTD) along with Section Officer, DTC Secretariat, Transport Department (GNCTD) on 04.04.2024. During the course of joint inspection the following observations were identified and content regarding the same is provided hereunder:

*“2). 168 (One hundred and sixty eight) nos. of trees were transplanted (as per permission letter dated 18.12.2019) out of which 89 (Eighty Nine) nos. of trees were identified at the transplantation site.*

*3). Out of 89 (Eighty Nine) nos. of transplanted trees which were found/identified during joint inspection:-*

*(a). 27 (Twenty Seven) Nos. of transplanted trees were observed to be in good condition.*

*(b). 62 (Sixty Two) Nos. of trees were observed to be in dried condition.*

*(c). No Tree Numbering has been observed on the transplanted trees.*

*(4). Official on behalf of Transport Department is unable to provide identification of remaining 79 (Seventy Nine) Nos. of Trees at the site of Tree Transplantation.”*

A true copy of Joint Inspection Report dated 04.04.2024 is annexed herewith as **Annexure – ‘D’**.

In view of the above facts and observations made vide the aforementioned Joint Inspection Report dated 04.04.2024 an order dated 08.04.2024 has been passed by the undersigned directing

Transport Department to carry out Compensatory Plantation of Seven Hundred and Five (705) Nos of trees (i.e. 141 Nos of trees x 5 times) in lieu of failure to carry out transplantation of 141 trees apropos to tree felling/transplantation permission dated 18.12.2019 for construction of Cluster Bus Stand – I. A true copy of Order dated 08.04.2024 passed by the Dy. Conservator of Forests (Central), Department of Forests and Wild Life (GNCTD) is annexed herewith as **Annexure – ‘E’**.

It is humbly submitted that Central Forest Division has the highest respect and regard for the orders of this Hon’ble Tribunal. The present report along with its annexures is being placed before this Hon’ble Court for its consideration.

*File 8/4/2024.*  
**Dy. Conservator of Forests**  
Central Forest Division/Tree Officer

GOVT. OF NCT OF DELHI  
DEPARTMENT OF FOREST AND WILD LIFE  
OFFICE OF THE DEPUTY CONSERVATOR OF FOREST  
NORTH FOREST DIVISION, KAMLA NEHRU RIDGE,  
DELHI-110007(PH.: -23853561)

Date: 18.12.2019

To

The Special Commissioner (Transport),  
Transport Department, GNCTD,  
5/9, Under Hill Road, Delhi-110054.

**Sub:** Permission for felling/transplantation of 495 no. of trees for construction of cluster bus depot at Burari, Delhi.

With reference to your application dt. 13.06.2019 on the subject noted above, you are hereby informed that permission is granted for felling of 327 no. of trees & transplantation of 168 no. of trees for construction of cluster bus depot at Burari, Delhi, subject to the satisfaction of the terms and conditions hereinto specified.

The required security deposit of Rs. 2,82,15,000/- (Rs. two crore eighty two lakh fifteen thousand only) vide payment DD No. 548343 date 31.10.2019, from The State Bank of India, Old Sectt, Delhi has been received.

Terms & Conditions

1. Permission for felling/transplantation of trees is granted at your risk and without prejudice to the claim (s) of any other person/s who may be having any right (s) over the land or the trees.
2. Felling/transplantation of tree/s shall be completed within 30 days of issue of this letter.
3. Material produced from trees shall not be disposed without permission of the Tree Officer.
4. Progress report of felling & transportation shall be submitted through Inspection Officer concerned along with complete details of tree. You are requested to intimate this office at least 3 days in advance before starting the removal of felled trees.
5. The timber/wood arising out of felling shall be auctioned by user agency and proceeds shall be deposited as revenue to the Government Treasury. Lops and tops arising out of trees be transported to the nearest public crematorium managed by MCD under proper receipt and at his expense. He shall submit copy of the receipt obtained from such crematorium to this office immediately thereafter.
6. The compensatory plantation of ten times the number of trees permitted for felling/transplantation shall be planted at Transport Authority premises Burari & Dera Mandi, Delhi. Indigenous 4950 nos. of 6-7 ft. tall saplings of species such as *Arjun, Jamun, Gular, Pilkhan, Neem and other suitable sps.* should be completed by the applicant within 9 months from the date of issue of this order and successfully maintain the plantation for 07 (seven) years. The completion of plantation shall be intimated to this office alongwith photographs.
7. In the event of failure on the part of the permit holder to carry out compensatory plantation as indicated at serial number 6 above, the Tree Officer shall himself arrange to plant tree saplings and recover the cost thereof from the permit holder by way of adjustment against the security deposit made by the permission holder, or failing that, recovery as arrears of land revenue and take suitable action as per DPTA, 1994.

Encl: (Enumeration list of trees)  
(Felling of 327 trees+ transplantation of 168 trees)

Deputy Conservator of Forest  
North Forest Division

Copy to:-

1. The Conservator of Forests, Vikas Bhawan, A-Block, 2<sup>nd</sup> Floor, I.P. Estate, New Delhi-02 for information.
2. Sh. Ravinder Kumar, I.O. for information and necessary action.

  
Deputy Conservator of Forests  
North Forest Division

(Most Urgent)

**GOVT. OF NCT OF DELHI**  
**DEPARTMENT OF FOREST AND WILD LIFE**  
**OFFICE OF THE DEPUTY CONSERVATOR OF FOREST**  
**CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE,**  
**DELHI-110007, (Ph: 011 - 23853561)**

F. No. 44/DCF(C)/DPTA/Offence/2021-22/12,097-12,099.

Dated:- 22/3/2024.

To,

The Deputy Commissioner  
 Sh. Yogesh Jain, DTC Secretariat,  
 5/9 Under Hill Road,  
 Delhi-110054.

**Sub:- Regarding Joint inspection of compensatory plantation done against tree felling/transplantation permissions of Cluster Bus Depot at Burari- reg.**

- Ref: 1.** This office letter F.No. 18/NFD/TC/Felling/2019-20/573 dated 13.12.2019.  
**2.** Your office letter F. NO. 323/DC/DTC Sectt./2024/194/16193 Dated 07/3/2024.

May kindly see this office order dated 13.12.2019 referred above wherein permission for transplant/felling of 495 Nos. of trees was granted under the provision of DPTA, 1994 with certain Terms and conditions listed at point 6 i.e. *The compensatory plantation of ten times the number of trees permitted for felling/transplantation shall be planted at Transport Authority premises Burari & Dera mandi, Delhi. Indigenous 4950 nos. of 6-7 ft. tall saplings of species such as Arjun, Jamun Gular, Pilkhan, Neem and other suitable sps. Should be completed by the applicant within 9 months from the date of issue of this order and successfully maintain the plantation for 07 (seven) years. The completion of plantation shall be intimated to this office along with photographs.*

In this regard, you have submitted a letter dated 7/3/2024 wherein at point no.(II) it has been mentioned that planation of 1000 Nos. of trees saplings has already been carried out during February, 2020, June & August 2022 at Burari Complex and 4150 Nos. of saplings will be planted at Dera Mandi after re-tender.

Therefore, you are requested to depute an official concerned from your office to carry out a joint inspection of compensatory plantation site at Burari Complex within 03 days of receipt of this letter. Sh. Sachin, Beat In-charge (9654634380) of this office is hereby deputed for inspection of the same.

This may be treated as most urgent.

*[Signature]*  
 Dy. Conservator of Forests  
 Central Forest Division/Tree Officer

Copy to :-

1. Tree Cell, for information and necessary actions.
2. Sh. Sachin, F.G. for necessary action.

*[Signature]*  
 Dy. Conservator of Forests  
 Central Forest Division/Tree Officer

o/c

Email

**Fwd: Regarding Joint Inspection of compensatory plantation done against tree felling/transplantation permission of Cluster Bus Depot-I at Burari.**

**From :** VIPUL PANDEY <dcfcentral-gnctd@delhi.gov.in> Wed, Apr 03, 2024 03:21 PM  
**Subject :** Fwd: Regarding Joint Inspection of compensatory plantation done against tree felling/transplantation permission of Cluster Bus Depot-I at Burari. 1 attachment  
**To :** dctptyjain@gmail.com

Sir/Madam,

This is in reference to letter dated **22.03.2024 issued by the office of DCF(Central)** to the Deputy commissioner, DTC Secretariat, 5/9 Under Hill Road, Delhi-54 and also apropos to ongoing matter before the **Hon'ble NGT i.e O.A No: 335/2023 titled as Pramod Tyagi Vs Transport Department.**

Furthermore, this is to inform you that joint inspection of sites of Compensatory Plantation/Transplantation has been directed vide the aforementioned letter. However, no official on behalf of Transport Department has joined the joint-inspection even after constant telephonic reminders (**Sh. Shubhash and Sh. Tarun**) made by Central Forest Division. It is pertinent to mention that in present instance, lackadaisical attitude of officials of Transport Department shall be dealt with strictly as the present join-inspection is directed to be carried out in pursuance of orders passed by the Hon'ble NGT in O.A No: 335/2023 titled as "Pramod Tyagi Vs Transport Department"

Furthermore, joint inspection of the site has been rescheduled on **04.04.2024** and in case of failure on behalf of Transport Department to join the joint inspection of the site of Compensatory Plantation/Transplantation, inspection of the site shall be carried out by officials of Central Forest Division itself.

Enclosed Letter dated 22.03.2024 issued vide F.No. 44/DCF©/DPTA/offence/2021-22/12097-99.

With best regards,  
 Dy. Conservator of Forest(Central),  
 Department of Forests & Wildlife,  
 Govt. of NCT of Delhi

 **transport department.pdf**  
 335 KB

**From :** VIPUL PANDEY <dcfcentral-gnctd@delhi.gov.in> Wed, Apr 03, 2024 03:17 PM  
**Subject :** Regarding Joint Inspection of compensatory plantation done against tree felling/transplantation permission of Cluster Bus Depot-I at Burari. 1 attachment  
**To :** commtdt <commtdt@nic.in>, scotplgtpt@gmail.com,

08/04/2024, 11:00

This is in reference to letter dated **22.03.2024** issued by the office of DCF(Central) to the Deputy commissioner, DTC Secretariat, 5/9 Under Hill Road, Delhi-54 and also apropos to ongoing matter before the Hon'ble NGT i.e O.A No: **335/2023** titled as **Pramod Tyagi Vs Transport Department.**

Furthermore, this is to inform you that joint inspection of sites of Compensatory Plantation/Transplantation has been directed vide the aforementioned letter. However, no official on behalf of Transport Department has joined the joint-inspection even after constant telephonic reminders **(Sh. Shubhash and Sh. Tarun)** made by Central Forest Division. It is pertinent to mention that in present instance, lackadaisical attitude of officials of Transport Department shall be dealt with strictly as the present join-inspection is directed to be carried out in pursuance of orders passed by the Hon'ble NGT in O.A No: 335/2023 titled as "Pramod Tyagi Vs Transport Department"

Furthermore, joint inspection of the site has been rescheduled on **04.04.2024** and in case of failure on behalf of Transport Department to join the joint inspection of the site of Compensatory Plantation/Transplantation, inspection of the site shall by carried out by officials of Central Forest Division itself.

Enclosed Letter dated 22.03.2024 issued vide F.No. 44/DCF©/DPTA/offence/2021-22/12097-99.

With best regards,  
Dy. Conservator of Forest(Central),  
Department of Forests & Wildlife,  
Govt. of NCT of Delhi

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 **transport department.pdf**  
335 KB

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Joint Inspection Report

Sub: - Joint Inspection report in reference of Tree Transplantation permission of 168 trees granted vide permission letter dated 18.12.2019 issued through F.no.18/NFD/TC/Felling/19-20 - reg

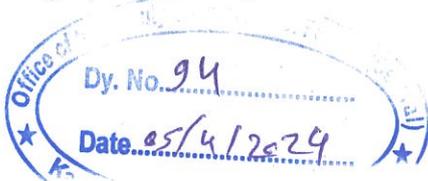
Date of Inspection: - 04.04.2024

In reference to the above-mentioned subject, this is hereby to inform you regarding status of trees Transplanted by Transport Department (GNCTD) apropos to permission for transplantation of 168 trees granted vide permission letter dated 18.12.2019 issued through F.no. 18/NFD/TC/Felling/19-20. A joint inspection in this regard was carried out by officials on behalf of Central Forest Division (GNCTD) along with Sh. Tarun Sachdeva (Section Officer, DTC Secretariat) Transport Department (GNCTD) and Sh. Subhash Chand, (Assistant Manager, DIMTS) on 04.04.2024. During the course of inspection, the following observations were identified:-

- 1). Transplantation is done along the boundary wall of Burari Cluster Bus Depot-1 and Auto Rickshaw Institute Unit extending to Cluster Bus Parking Area-1, Transport Department Govt. of NCT of Delhi project site.
- 2). 168 (One hundred and sixty eight) nos. of trees were transplanted (as per permission letter dated 18.12.2019) out of which 89 (Eighty Nine) nos. of trees were identified at the transplantation site.
- 3). Out of 89 (Eighty Nine) nos. of transplanted trees which were found/identified during joint inspection :-
  - (a). 27 (Twenty Seven) Nos. of transplanted trees were observed to be in good condition.
  - (b). 62 (Sixty Two) Nos. of trees were observed to be in dried condition.
  - (c). No Tree Numbering has been observed on the transplanted trees.
- 4). Official on behalf of Transport Department is unable to provide identification of remaining 79 (Seventy Nine) Nos. of Trees at the site of Tree Transplantation.

This is for your kind information and necessary action.

- Encl: - (1). Permission letter dated 18.12.2019 issued vide F.No. 18/NFD/TC/Felling/19-20  
 (2). Observation made during Joint Inspection dated 04.04.2024 at Tree Transplantation Site  
 (3). Photographs of Transplanted trees observed at Transplantation Site



  
Aadesh Kumar  
04/04/24

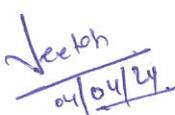
(Forest Guard)

  
Sachin  
4/4/24

(Forest Guard)

  
Tarun Sachdeva  
4/4/24

(Section Officer, DTC Secretariat)  
(Transport Department, GNCTD)

  
(Jeetesh Kr. Meena)  
[Tree cell (F.U.)]  
04/04/24

  
4/4/24  
[Lokesh Kumar Meena]  
[Legal Self (F.U.)]

851

GOVT. OF NCT OF DELHI  
DEPARTMENT OF FOREST AND WILD LIFE  
OFFICE OF THE DEPUTY CONSERVATOR OF FOREST  
NORTH FOREST DIVISION, KAMLA NEHKU RIDGE,  
DELHI-110007(PH.:23853561)

Date: 18.12.2019

To

The Special Commissioner (Transport),  
Transport Department, GNCTD,  
5/9, Under Hill Road, Delhi-110054.

**Sub: Permission for felling/transplantation of 495 no. of trees for construction of cluster bus depot at Burari, Delhi.**

With reference to your application dt. 13.06.2019 on the subject noted above, you are hereby informed that permission is granted for felling of 327 no. of trees & transplantation of 168 no. of trees for construction of cluster bus depot at Burari, Delhi, subject to the satisfaction of the terms and conditions hereinto specified.

The required security deposit of Rs. 2,82,15,000/- (Rs. two crore eighty two lakh fifteen thousand only) vide payment DD No. 548343 date 31.10.2019, from The State Bank of India, Old Sectt, Delhi has been received.

**Terms & Conditions**

1. Permission for felling/transplantation of trees is granted at your risk and without prejudice to the claim (s) of any other person/s who may be having any right (s) over the land or the trees.
2. Felling/transplantation of tree/s shall be completed within 30 days of issue of this letter.
3. Material produced from trees shall not be disposed without permission of the Tree Officer.
4. Progress report of felling & transportation shall be submitted through Inspection Officer concerned along with complete details of tree. You are requested to intimate this office at least 3 days in advance before starting the removal of felled trees.
5. The timber/wood arising out of felling shall be auctioned by user agency and proceeds shall be deposited as revenue to the Government Treasury. Lops and tops arising out of trees be transported to the nearest public crematorium managed by MCD under proper receipt and at his expense. He shall submit copy of the receipt obtained from such crematorium to this office immediately thereafter.
6. The compensatory plantation of ten times the number of trees permitted for felling/transplantation shall be planted at Transport Authority premises Burari & Dera Mandi, Delhi. Indigenous 4950 nos. of 6-7 ft. tall saplings of species such as *Arjun, Jamun, Gular, Pilkhan, Neem and other suitable sps.* should be completed by the applicant within 9 months from the date of issue of this order and successfully maintain the plantation for 07 (seven) years. The completion of plantation shall be intimated to this office alongwith photographs.
7. In the event of failure on the part of the permit holder to carry out compensatory plantation as indicated at serial number 6 above, the Tree Officer shall himself arrange to plant tree saplings and recover the cost thereof from the permit holder by way of adjustment against the security deposit made by the permission holder, or failing that, by recovery as arrears of land revenue and take suitable action as per DPTA, 1994.

Encl: (Enumeration list of trees)  
(Felling of 327 trees+ transplantation of 168 trees)

  
Deputy Conservator of Forest  
North Forest Division

Received  
By hand  
Mayank  
13/12/2019  
Mayank Garg

INSPECTION REPORT

Tree No.	Species	Girth in cm	STATUS/OBSERVATION/REMARK
1.	Neem	100 cm	tree could be identified at site tree is observed to be in dry condition birth - BD tree gubering is not identified.
2.	Mango	25 cm	official on behalf of transport department is unable to identify the said tree at the trans plantation site. (Not available)

for all the trees

*[Signature]*  
Sachin (F.N.)

*[Signature]*  
Adesh (F.N.)

*[Signature]*  
Lokesh Meena (F.N.)

*[Signature]*  
Jeevesh Meena (F.N.)

*[Signature]*  
Sudhakar Choudhary  
Asst. Insp.

*[Signature]*  
S. C. D. S. (S. C. D. S.)

INSPECTION REPORT

3.	45	Jamun	85 cm	<p>Tree is on site          Numbering - not given -          Condition: Good</p>
4.	50	Jamun	105 cm	<p>Tree <del>not</del> identified at site          Good condition          Girth -          Numbering is available.</p>

*Qurb*  
04/04/24

*Q*  
04/04/24

*Jeetesh*  
04/04/24

*AT*  
04/04/24

*Qurb*  
04/04/24

INSPECTION REPORT

5.	52A	Sahtoot	51cm	<p>tree is on site with - condition - dry Numbering - not</p>
6.	54	Jannun	90 cm	<p>official on behalf of transport dept is unable to identify the said tree at the t. p. site.  (Not available)</p>

*[Signature]*  
01/11/24

*[Signature]*  
01/11/24

*[Signature]*  
01/11/24

*[Signature]*  
01/11/24

*[Signature]*  
(Hassan Saikh Bawa)  
S.O (DTC, Sec)

INSPECTION REPORT

7.	56	Jamun	9.5 cm	<p>- tree could be identified at site          Dry condition          with -          Plumbering is not verified.</p>
8.	73	Shahtoot	45 cm	<p>official on behalf of transport deptt          is unable to identify the said tree          at transportation site.</p>

  
 4/1/24

4/1/24  
 5/1/24

4/1/24  
 4/1/24

  
 4/1/24

INSPECTION REPORT

9.	74	Jammun	100 cm	<p>Offical on behalf of transport defft. is unable to identify the said tree at transplation site (Not Available)</p>
10.	74 A	Jammun	54 cm	<p>Tree could be identified at site                      Good condition                      Girth -                      Numbering is not available</p>




INSPECTION REPORT

11.	75	Jamun	110 cm	<p>official on behalf of transport deptt. is unable to identify the said tree at transplantation site.</p>
12.	76	Shahtoot	90 cm	<p>Official on behalf of transport deptt. is unable to identify the said tree at T.P. site.</p>

*Handwritten signature*

*Handwritten signature and date: 4/16/24*

INSPECTION REPORT

13.	76 A	Shahtoot	110 cm	<p>Official on behalf of or pursuant  deputy. is unable to identify  the said tree at designation site</p>
14.	77	Neem	70 cm	<p>Tree could be verified at site  by condition  data -  Numbers not verified.</p>

  
 4/19/24  
  
 4/19/24

beekash  
 4/19/24

  
 4/19/24



INSPECTION REPORT

15.	77 A	Neem	59 cm	tree abaidube on site numbing - Not vinti - condition - dry
16.	78	Shahtoot	85 cm	tree abaidube on site numbing - Not tree condition - good vinti -

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4/9/24

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4/9/24

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4/9/24

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4/9/24

INSPECTION REPORT

17.	80	Jammun	140 cm	tree condition - dry identified on site Numbering - Not
18.	81	Shahtoot	35 cm	tree could be identified at site Condition is dried Numbering is not observable

*[Signature]*  
4/9/24

*[Signature]*  
4/9/24

*[Signature]*  
4/9/24

*[Signature]*  
4/9/24

*[Signature]*

INSPECTION REPORT

19.	83	Shaltoot	45 cm	Official one behalf of transport slepht is unable to identify the tree at transplantation site.
20.	84	Shaltoot	30 cm	tree is abarbie onsite tree is dried cont. winters numbering is not abarbie

*Qumy*

*29*  
*4/11/24*

*Section*  
*5/11/24*

*AK*  
*4/11/24*

*for*  
*4/11/24*

INSPECTION REPORT

21.	85	Jammu	100 cm	official on behalf of transport dept is unable to identify the tree at transportation site.
22.	86	Shahtoot	35 cm	official on behalf of transportation department is unable to identify the tree at transportation site.

*[Handwritten signature]*

*[Handwritten signature]*

*[Handwritten signature]*

*[Handwritten signature]*

*[Handwritten signature]*

INSPECTION REPORT

23.	87	Jamun	120 cm	official on behalf of transport department is unable to identify the said tree at the T.P. site.
24.	89	Jamun	100 cm	official on behalf of transport dept. is unable to identify the said tree at the T.P. site

15/11/14

15/11/14

15/11/14

15/11/14

15/11/14

INSPECTION REPORT

25.	90	Shahtoot	40 cm	<p>Tree 15m high                  Condition good                  Girth -                  Marking - not</p>
26.	91	Jamun	85 cm	<p>Tree could be identified at site                  Condition dry                  Girth -                  Numbering is not available</p>

*[Signature]*  
 4/11/24

*[Signature]*  
 4/11/24

*[Signature]*  
 4/11/24

*[Signature]*  
 4/11/24

*[Signature]*

INSPECTION REPORT

27.	93	Jamun	95 cm	<p>official on behalf of transport dept. is unable to identify the said tree at t.p. site.</p>
28.	93 A	Jamun	90 cm	<p>official on behalf of transport dept. is unable to identify the said tree at trans plantation site.</p>

*[Handwritten signature]*

*[Handwritten signature]*

*[Handwritten signature]*

*[Handwritten signature]*

*[Handwritten signature]*

INSPECTION REPORT

29.	93 B	Jamun	85 cm	<p>Condition - good  tree is on site  Nursery - Not</p>
30.	95	Shaltoo	70 cm	<p>tree is abt 1m on site  tree - dry  with -  Nursery . not</p>

*[Signature]*  
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INSPECTION REPORT

31.	96	Shahtoot	115 cm	official on behalf of transport dept is unable to identify the said tree at t.p. site.
32.	97	Mango	40 cm	official on behalf of transport dept. is unable to identify the said tree at transplantation site.

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INSPECTION REPORT

33.	97 A	Mango	38 cm	<p>Officer on behalf of transport dept. is unable to identify the said tree at T.P. site.</p>
34.	98	Mango	60 cm	<p>Officer on behalf of transport dept. is unable to identify the said tree at T.P. site.</p>

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INSPECTION REPORT

35.	99	Guava	20 cm	<p>official on behalf of transport deptt  is unable to identify the said  tree at transplantation site.</p>
36.	99 A	Guava	18 cm	<p>Official on behalf of transport deptt  is unable to identify the said tree  at T.P. site.</p>

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INSPECTION REPORT

37.	99 B	Guava	21 cm	<p>official on behalf of transport. depth. is unable to identify the said tree at t.p site.</p> <p>official on behalf of transport depth. is unable to identify the said tree at t.p. site.</p>
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INSPECTION REPORT

38.	104	Jamun	45 cm	<p>official on behalf of transport deptt. is unable to identify the said tree at T. P. site.</p>
39.	104 A	Jamun	30 cm	<p>official on behalf of transport deptt. is unable to identify the said tree at T. P. site.</p>

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INSPECTION REPORT

40.	115	Neem	30 cm	Tree is in site Girth - Dry condition Numbering - not
41.	116	Neem	25 cm	Tree is on site Girth - Dry condition Numbering - not

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INSPECTION REPORT

42.	118	Neem	35 cm	<p>offical on behalf of transport deptt. is unable to identify the said tree at the site.</p>
43.	119	Jamun	80 cm	<p>tree is abnorable on site tree is dried condition with - Numbing is not abnorale</p>

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INSPECTION REPORT

44.	119 A	Jamun	42 cm	<p>official on behalf of transport deptt. is unable to identify tree          Said tree at the t.p. site.</p>
45.	122	Jamun	70 cm	<p>tree is dried condition          + noe outside on site          with          Gumboing is not abar.</p>

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INSPECTION REPORT

46.	122 A	Jamun	33 cm	<p>Tree could be identified at site          Dry condition          Girth.          Marking is not verified.</p>
47.	123	Jamun	90 cm	<p>official on behalf of transport deptt. is unable to identify the said tree at the J.P. site.</p>

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INSPECTION REPORT

48.	141	Neem	40 cm	<p>Tree is on site          Dry condition          Girth -          Numbering - not</p>
49.	145	Jamun	70 cm	<p>Tree could be identified at site          tree is in dry condition          Girth -          Numbering is not observed.</p>

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INSPECTION REPORT

50.	167	Peepal	80 cm	official on behalf of transient dept. is unable to identify the said tree at the t.p. site.
51.	168	Peepal	62 cm	official on behalf of transient dept. is unable to identify the said tree at the t.p. site.

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INSPECTION REPORT

52.	169	Peepal	65 cm	<p>Tree is onsite,          good condition          numbering - not          visible -</p>
53.	170	Peepal	55 cm	<p>official on behalf of transport          dept. is unable to identify the          said tree at the T.P. site.</p>

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INSPECTION REPORT

54.	170 A	Peepal	50 cm	<p>official on behalf of forest department is unable to identify the said tree at the f.p. site</p>
55.	171	Peepal	40 cm	<p>Tree could be identified at site          Good condition          Girth -          X marking is not a veritable</p>

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INSPECTION REPORT

56.	172	Peepal	44 cm	Official on behalf of Government Dept. is unable to identify the said tree at the #.P site.
57.	173	Peepal	30 cm	Tree could be identified at site Good <del>dry</del> condition Girth - Numbering is not available

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INSPECTION REPORT

58.	174	Peepal	43 cm	Official on behalf of forest dept. is unable to identify tree said tree at the top side.
59.	175	Peepal	40 cm	Official on behalf of forest dept. is unable to identify tree said tree at the A.P. site.

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INSPECTION REPORT

60.	175 A	Peepal	33 cm	Tree is on site Condition - Good Girth - Numbering - not
61.	176	Peepal	30 cm	Official on behalf of transport deptt. is unable to identify the tree at the t.p. site.

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INSPECTION REPORT

62.	178	Neem	60 cm	<p>tree is aboiluse onsite          chirps -          Nursing - nest          Condition - dry</p>
63.	181	Jamun	40 cm	<p>tree is on hole          Condition dry          chirps -          Nursing - nest</p>

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INSPECTION REPORT

64.	218	Neem	110 cm	<p>Tree could be verified at site        Dry condition        4 inch -        Numbering 15 not available</p>
65.	220	Berri	30 cm	<p>Official on to check at cross road        dept. is unable to identify tree        Said tree at the r.p. site.</p>

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INSPECTION REPORT

66.	220 A	Beri	27 cm	Official on behalf of transport deptt. is unable to identify the Seid tree at the T.P. site.
67.	220 B	Beri	31 cm	Official on behalf of transport deptt. is unable to identify the Seid

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INSPECTION REPORT

74.	260	Berri	45 cm	<p>officium on behalf of transport deptt,  is unable to identify the tree at  t.p. site</p>
75.	260 A	Berri	44 cm	<p>official on behalf of transport deptt.  is unable to identify the tree at  t.p. site.</p>

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INSPECTION REPORT

72.	229 A	Neem	51 cm	tree is on site Condition - dry Numbing - most
73.	237	Neem	55 cm	tree is on site Condition - dry Numbing - most

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INSPECTION REPORT

70.	224	Jamun	45 cm	Condition - dry Numbering - Not tree is on <u>site</u>
71.	229	Neem	50 cm	Condition - dry Numbering - Not with tree is on site

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INSPECTION REPORT

68.	220 C	Beri	28 cm	<p>Official on behalf of transport dept. is unable to identify the said tree cut the t.p. site.</p>
69.	220 D	Beri	26 cm	<p>Official on behalf of transport dept. is unable to identify the said tree at t.p. site</p>

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INSPECTION REPORT

76.	260 B	Beri	42 cm	Official on behalf of transport deptt. is unable to identify the said tree at f.p. site.
77.	262	Neem	120 cm	Official on behalf of transport deptt. is unable to identify the said tree at f.p. site.

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INSPECTION REPORT

78.	271	Neem	65 cm	<p>Tree could be identified at site          Day condition          Girth -          Numbering is not available</p>
79.	278	Peepal	110 cm	<p>Tree could be identified at site          Condition is good.          Girth -          Numbering is not available</p>

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INSPECTION REPORT

80.	279	Peepal	250 cm	Tree could be identified at site. Condition is good. Girth - Numbering is available
81.	280	Peepal	55 cm	Official on behalf of transport deptt. is unable to identify the said tree at the T.P. site.

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INSPECTION REPORT

82.	281	Peepal	120 cm	<p>Tree could be identified at site          Good condition          Girth -          Numbering is not available</p>
83.	282	Peepal	80 cm	<p>Tree could be identified at site          good condition.          Girth -          Numbering is not available</p>

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INSPECTION REPORT

84.	283	Peepal	90 cm	Tree is on site Gravel condition Girth - 2 Wound by - not
85.	284	Peepal	70 cm	tree is abai in on site Condition - good Numbing - Not Girth -

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INSPECTION REPORT

86.	285	Peepal	90 cm	Officer on behalf of Arans Post Deptt is unable to identify the said tree at T.P. Site.
87.	286	Neem	90 cm	tree is abundant on site Condition - dry Girth - Numbering - Not

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INSPECTION REPORT

88.	289	Neem	75 cm	tree could be verified at site tree in dry condition wirths Marking not clear/have
89.	290	Rahita	50 cm	Official on behalf of the forest deptt. is unable to identify the said tree at the site.

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INSPECTION REPORT

90.	296	Neem	75 cm	<p>Tree could be identified at site          Dry condition          Girth -          Numbering is not available</p>
91.	320	Neem	100 cm	<p>Official on behalf of transport deptt.          is unable to identify the said tree at          t.p. site.</p>

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INSPECTION REPORT

92.	331	Peepal	80 cm	official on behalf of transport department is unable to identify the said tree at R.P. site
93.	332	Peepal	40 cm	official on behalf of transport department is unable to identify the said tree at transportation site.

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INSPECTION REPORT

94.	335	Peepal	50 cm	tree is on site Condition - good Numbering - Not
95.	336	Peepal	45 cm	tree is Avudhm on site Condition - good Numbering - Not

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INSPECTION REPORT

96.	337	Peepal	90 cm	Official on behalf of transport department is unable to identify the field tree at 4. P. Site.
97.	338	Peepal	25 cm	tree is on side numbering is not available Condition - good

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INSPECTION REPORT

98.	339	Peepal	160 cm	<p>tree could be identified at site          condition good          girth -          numbering is not available</p>
99.	340	Peepal	20 cm	<p>official on behalf of forest deptt.          is unable to identify tree said tree          at transplanted site.</p>

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Alex  
11/1/24

Forest  
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INSPECTION REPORT

100.	340 A	Peepal	15 cm	official on behalf of transport deptt. is unable to identify the said tree at transplantation site,
101.	340 B	Peepal	22 cm	official on behalf of transport deptt. is unable to identify the said tree at f.p. site,

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INSPECTION REPORT

102.	341	Sheesham	90 cm	<p>* Tree could not be identified at site. Tree observed in dried condition.</p> <p>Girth -</p> <p>Numbering is not available.</p>
103.	342	Sheesham	135 cm	<p>Tree could not be identified at site. Tree observed in dried condition.</p> <p>Girth -</p> <p>Numbering is not available.</p>

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INSPECTION REPORT

104.	343	Chiku	35 cm	officied on behalf of transport dept is unable to identify the said tree at t.p. site.
105.	344	Pilkhan	60 cm	tree could be identified at site Good condition Girth - Numbering is not available

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INSPECTION REPORT

106.	345	Pilkhan	50 cm	Tree could be identified at site Good conditions Girth - Numbering is available
107.	346	Neem	45 cm	Tree is on site Dry condition Girth - Numbering not

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INSPECTION REPORT

108.	347	Neem	105 cm	
109.	350	Sheesham	85 cm	<p>Tree could be identified at site.</p> <p>Dry condition</p> <p>Girth -</p> <p>Numbers is not available</p>

official on behalf of transport dept. is unable to identify the said tree at transplantation site.

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INSPECTION REPORT

110.	351	Neem	114 cm	<p>official on behalf of transport deptt.  is unable to identify the said tree  at T.P. site.</p>
111.	352	Neem	89 cm	<p>tree is on site  Numbering - Not  Condition - <del>good</del> dry  Crotch -</p>

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INSPECTION REPORT

112.	353	Neem	115 cm	<p>official on behalf of transport dept.  is unable to identify the said tree  at t.p. site.</p>
113.	354	Neem	64 cm	<p>tree is on site  with -  Condition - dry  Numbering - Not</p>

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INSPECTION REPORT

114.	355	Neem	80 cm	Tree is on site Cond from dry Girth - Moss being - mod
115.	356	Neem	92 cm	Tree is on site Dry condition Girth - Moss being - mod

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INSPECTION REPORT

116.	357	Neem	113 cm	Official on behalf of transport dept. is unable to identify the tree at t.p. site.
117.	358	Neem	110 cm	Official on behalf of transport dept. is unable to identify the said tree at t.p. site.

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INSPECTION REPORT

118.	359	Neem	103 cm	<p>Official on behalf of transport dept. is unable to identify the said tree at r.p. site.</p>
119.	359 A	Neem	99 cm	<p>tree is on site          Numbering - Not          Condition - dry          with-</p>

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INSPECTION REPORT

120.	360	Neem	81 cm	Officed on behalf of transpost deoff. Is unable to identify the soil tree of trans plantation site.
121.	361	Beri	76 cm	Officed on behalf of transpost deoff. Is unable to identify the soil tree of trans plantation site.

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INSPECTION REPORT

122.	361 A	Beri	74 cm	<p>offical on behalf of dransloof deppf          is unable to identify <del>tree</del> side          tree of dranslation side.</p>
123.	362	Beri	30 cm	<p>offical on behalf of dransloof          deppf is unable to identify the          side tree of dranslation side</p>

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INSPECTION REPORT

124.	363	Beri	30 cm	Offical on behalf of transforest dept. Is unable to identify tree said tree at trans location site.
125.	364	Beri	40 cm	Offical on behalf of transforest dept. Is unable to identify tree said tree at trans location site.

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INSPECTION REPORT

126.	365	Neem	82 cm	<p>off road on behalf of transport dept. is. unable to identify the said tree of trans plantation site</p>
127.	366	Sheesham	86 cm	<p>tree is on site. Dry condition Girth - Numbering is not available</p>

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Jeetendra  
Souton

D. Vijayar

Q. ...

INSPECTION REPORT

128.	367	Sheesham	92 cm	Tree is suitable 41/24 Numbering - used Condition - Dry
129.	368	Sheesham	75 cm	Tree could be identified at site. Dry condition 41/24 Numbering is not available

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INSPECTION REPORT

130.	369	Sheesham	85 cm	<p>Tree could be verified and safe.</p> <p>Dry condition</p> <p>Glath -</p> <p>Numbering is not verified.</p>
131.	370	Sheesham	95 cm	<p>tree is on site</p> <p>Dry condition</p> <p>Numbering is not</p>

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INSPECTION REPORT

132.	371	Sheesham	95 cm	Tree could be identified at site Dry condition Girth - Numbering is not available
133.	372	Neem	85 cm	Tree could be verified at site Dry condition Girth - Numbering is not yet fixed

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INSPECTION REPORT

134.	373	Neem	70 cm	<p>tree is on site          Numbering - Not          Condition - good          Girth -</p>
135.	374	Neem	122 cm	<p>Tree is on site          Numbering - not          Condition - good          Girth -</p>

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INSPECTION REPORT

140.	379	Neem	6 cm	Official on behalf of transcriptionist dever. is unable to identify the said tree of transcription site.
141.	380	Rahta	110 cm	Official on behalf of transcriptionist dever. is unable to identify the said tree of transcription site.

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INSPECTION REPORT

142.	381	Neem	60 cm	tree is on site Condition - dry Numbering - Not Wish - -
143.	382	Rahta	85 cm	Official on behalf of forest department is unable to identify the said tree of the plantation on site.

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INSPECTION REPORT

144.	383	Rahta	67 cm	offical on behalf of transpost dell is unable to identify the sold tree of transkafon side.
145.	383 A	Rahta	65 cm	offical on behalf of transpost dell. is unable to identify the sold tree of transkafon side.

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INSPECTION REPORT

146.	384	Neem	131 cm	<p>official on behalf of transect dept. is unable to identify the said tree at translocation site.</p>
147.	385	Neem	100 cm	<p>tree is on site          crith -          condition - dry          numbering - not</p>

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*Jeetsh 4/1/24*

*Chud*

INSPECTION REPORT

148.	389	Neem	80 cm	Tree is on site Girth - Condition - Dry Numbering - not
149.	390	Neem	51 cm	Tree is at 47E Girth - Condition - Dry Numbering - not

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INSPECTION REPORT

150.	391	Neem	65 cm	Tree is at site Girth - Dry condition numbering - not
151.	393	Rahta	30 cm	offical behalf of teansport. dept. is unabl to identify the said tree at teanslation of site.

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INSPECTION REPORT

152.	394	Neem	96 cm	Tree 18 on site Dry condition Girth - Numbering - not
153.	395	Neem	120 cm	Tree 18 on site Girth - Dry condition Numbering - not

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INSPECTION REPORT

154.	399	Beri	113 cm	<p>official on behalf of transport deptt.  is unable to identify the said tree  at t.p. site.</p>
155.	407	Neem	47 cm	<p>tree is on site  Dry condition  Nursery - not  grove.</p>

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*[Signature]*

INSPECTION REPORT

156.	408	Neem	108 cm	Tree is on site Condition good 4/1/24 Numbering not
157.	409	Jamun	105 cm	Tree is on site Condition good 4/1/24 Numbering - not

*[Handwritten signature]*

*[Handwritten signature]*  
4/1/24

*[Handwritten signature]*  
4/1/24

*[Handwritten signature]*

INSPECTION REPORT

158.	410	Neem	130 cm	<p>tree is on site          Condition - dry          Numbing - not          birth-</p>
159.	416	Jamun	160 cm	<p>officed on behalf of transport dept.          is unable to identify the said tree          at trans plantation site.</p>

*[Signature]*  
12/12/27

*[Signature]*  
12/12/27

Section  
Officer

*[Signature]*  
12/12/27

*[Signature]*

INSPECTION REPORT

160.	417	Neem	136 cm	<p>Official on behalf of transport department is unable to identify the said tree of the transport site.</p>
161.	418	Neem	79 cm	<p>Tree is at site, dry condition. Numbering not available. Q/A</p>

*[Handwritten signature]*

*[Handwritten signature]*  
4/19/24

*[Handwritten signature]*  
4/19/24

*[Handwritten signature]*

INSPECTION REPORT

162.	422	Sheesham	23 cm	tree is on site Condition - dry numbering - Not
163.	423	Neem	22 cm	official on behalf of transport department is unable to identify the said tree at the transportation on site.

*[Handwritten signature]*

*[Handwritten signature]*  
4/11/24

*[Handwritten signature]*  
10/11/24

*[Handwritten signature]*  
4/11/24

*[Handwritten signature]*  
10/11/24

INSPECTION REPORT

164.	424	Neem	26 cm	tree is on site condition - dry Numbing -
165.	425	Sheesham	17 cm	tree is on site condition - dry Numbing -

*[Handwritten signature]*

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4/14/24

*[Handwritten signature]*  
4/14/24

*[Handwritten signature]*

INSPECTION REPORT

166.	426	Sheesham	24 cm	<p>Tree on site          Crisha -          Condition - dry          Numbering - most</p>
167.	427	Sheesham	19 cm	<p>tree on site          Condition - dry          Numbering - most          Girth -</p>

*Handwritten signature*

*Jeet Singh  
01/11/24*

*(Signature)  
01/11/24*

*(Signature)  
01/11/24*

INSPECTION REPORT

136.	375	Neem	113 cm	Offical on behalf of beam post Dept. is unable to identify the said tree at transRafay side.
137.	376	Neem	70 cm	tree is on site Condition - dry Numbering - not.

*[Handwritten signature]*

*[Handwritten signature]*  
4/14/24

*[Handwritten signature]*  
4/14/24

*[Handwritten signature]*  
4/14/24

*[Handwritten signature]*

INSPECTION REPORT

138.	377	Neem	110 cm	<p>Trll could be verified at site.</p> <p>Day condition</p> <p>Girth.</p> <p>Number only is not verified.</p>
139.	378	Sheesham	107	<p>Tree is on site</p> <p>Girth -</p> <p>Good condition</p> <p>Numbering - not</p>

*[Handwritten signature]*

*[Handwritten signature]*  
4/14/24

Secretary  
4/14/24

*[Handwritten signature]*  
4/14/24

*[Handwritten signature]*  
4/14/24

INSPECTION REPORT

168.	429	Sheesham	24 cm	<p>Tree is on site with - Condition - dry Numbering - not</p>
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*[Handwritten signature]*

*[Handwritten note: A circle containing 'A' with 'u/p' written below it]*

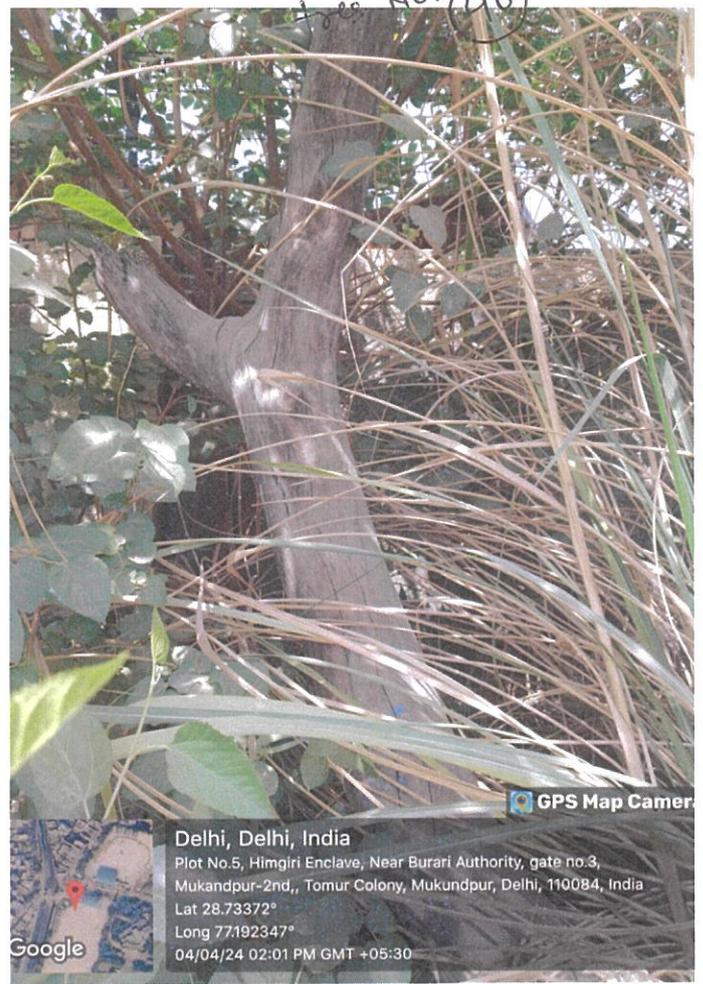
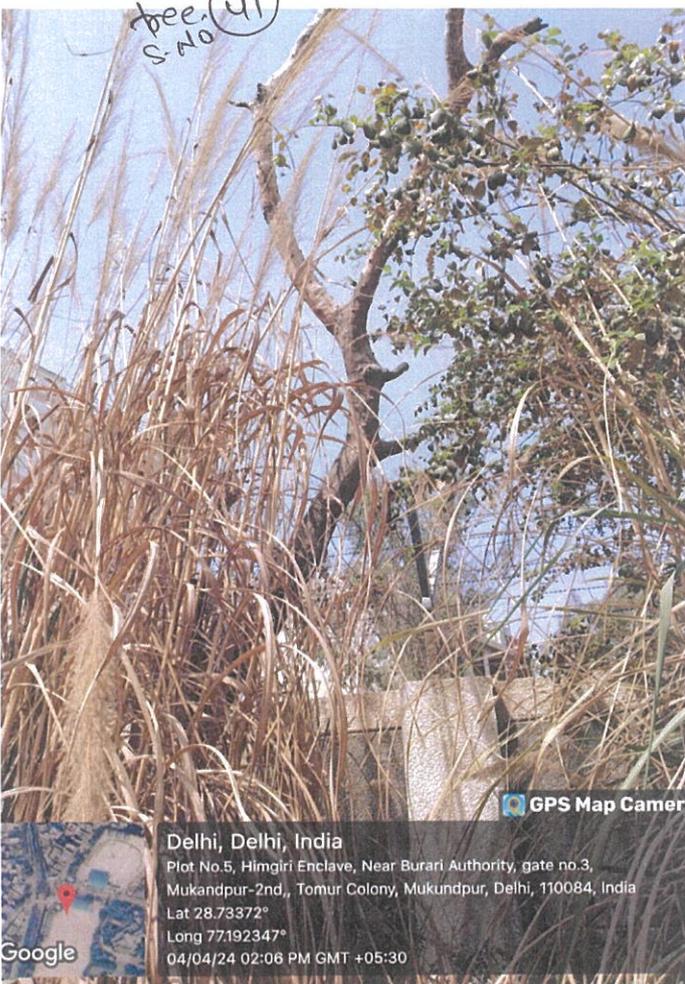
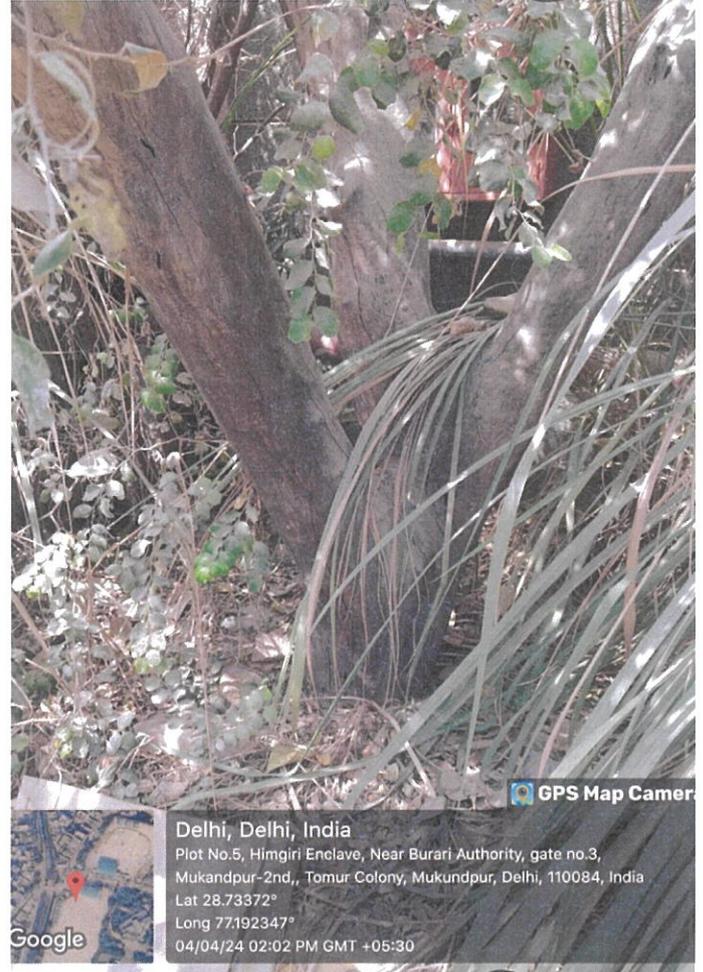
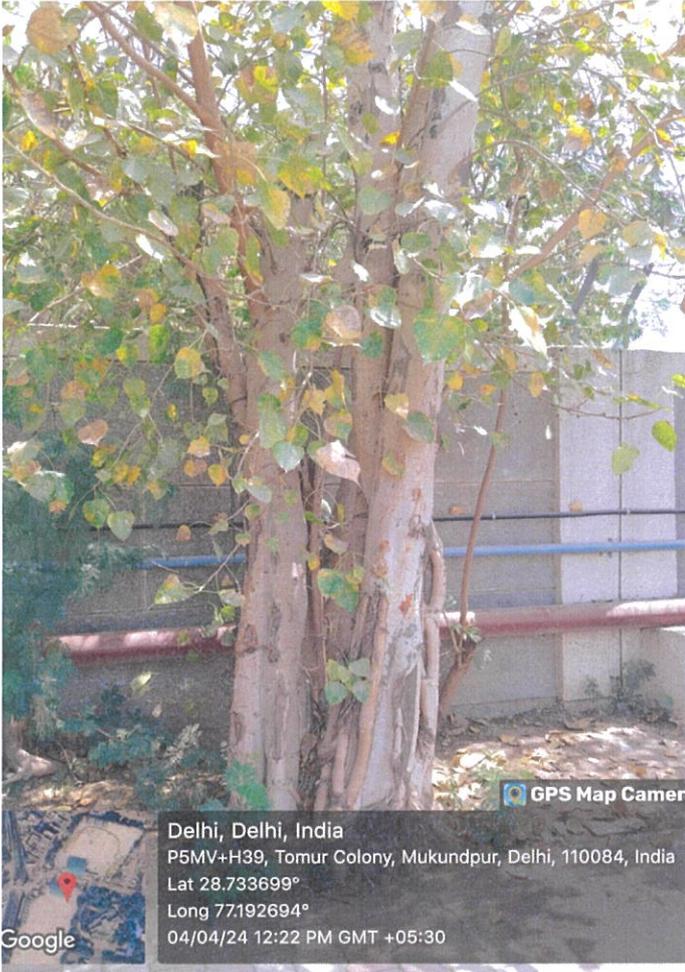
*[Handwritten note: A vertical line with 'A' written vertically along it]*

*[Handwritten note: A large '2' written above a horizontal line, with 'u/p' written below the line]*

*[Handwritten note: 'Out' written vertically]*

f.s.No. (98)

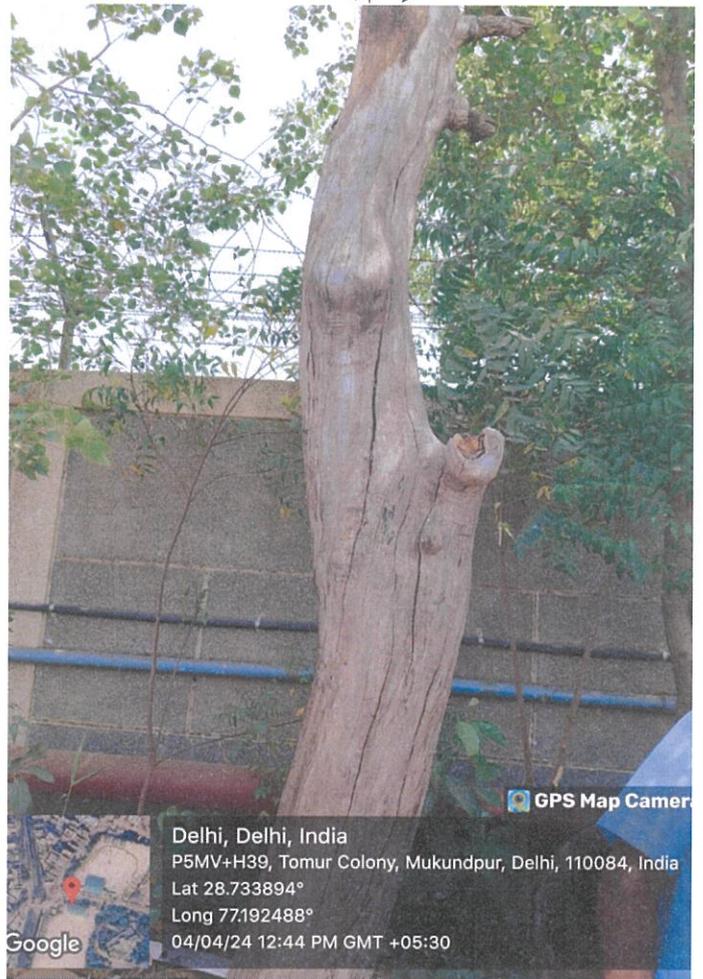
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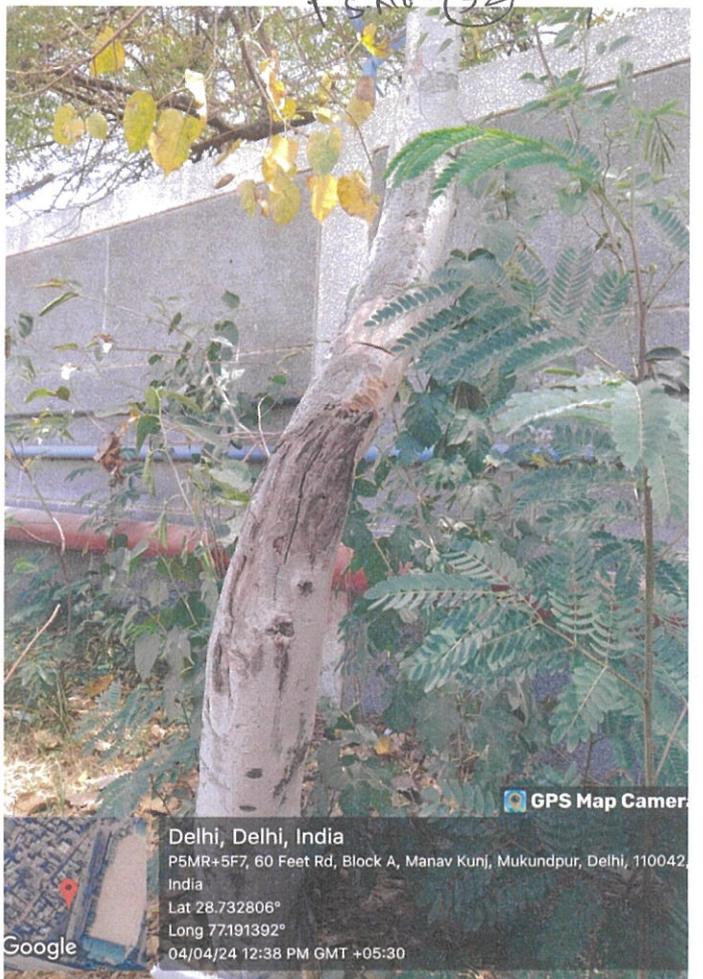
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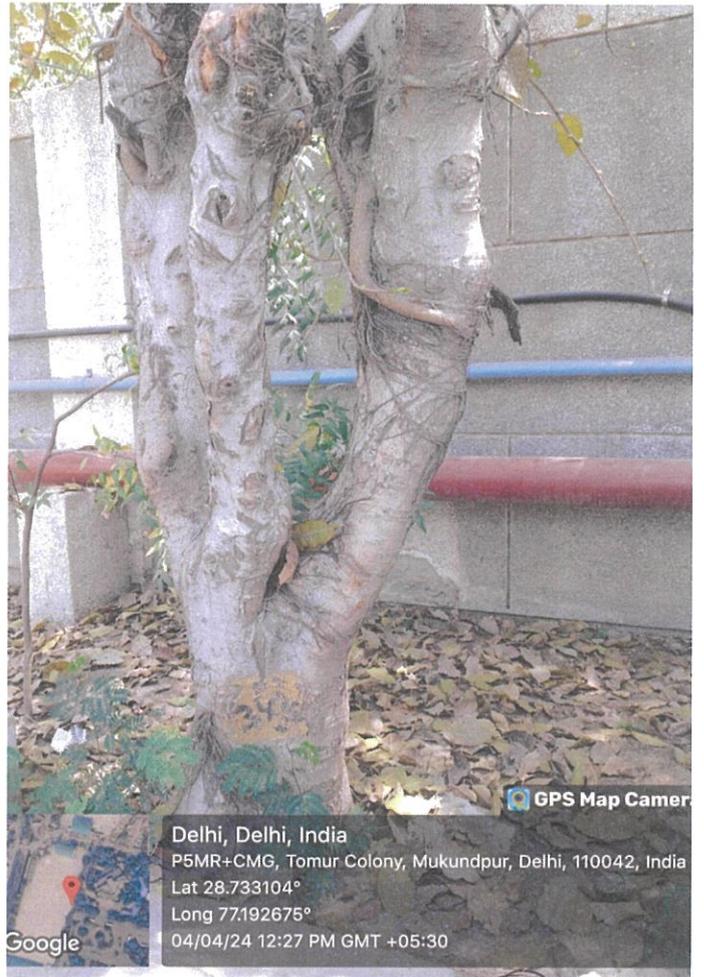
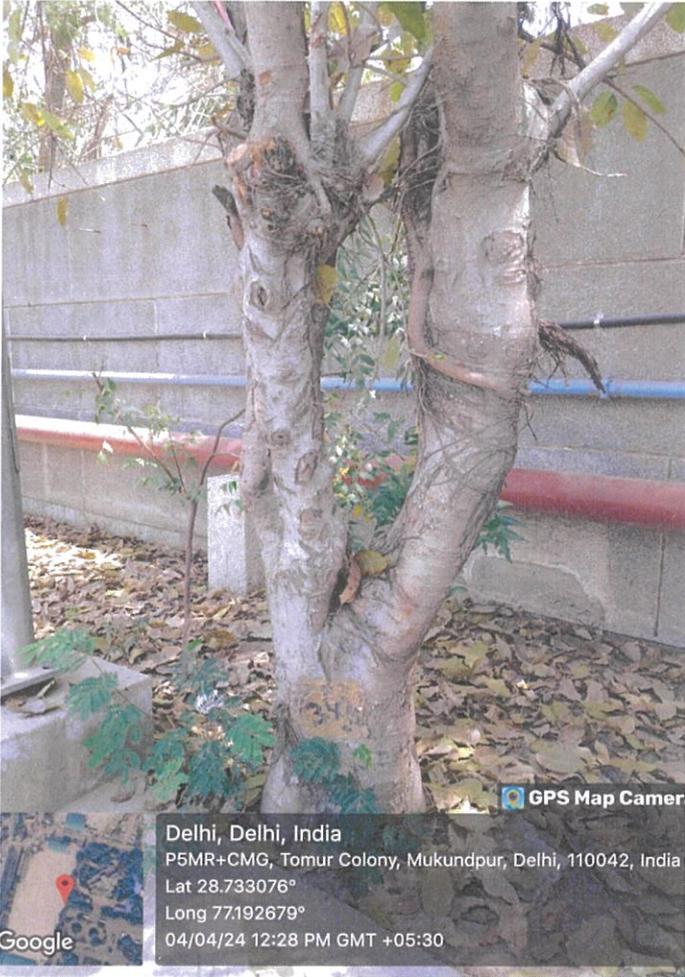


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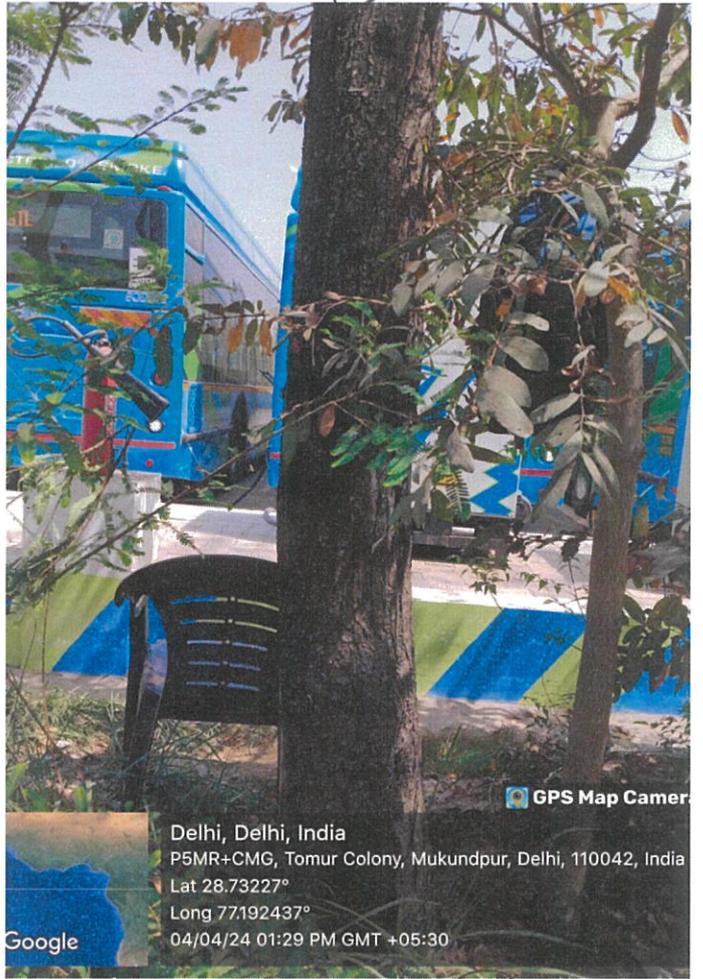
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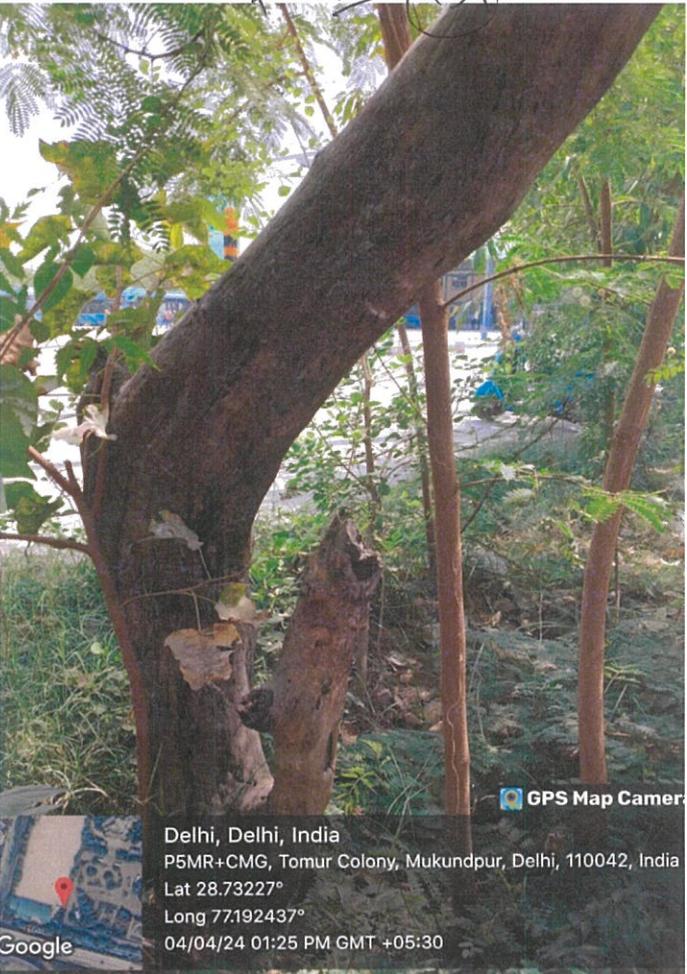
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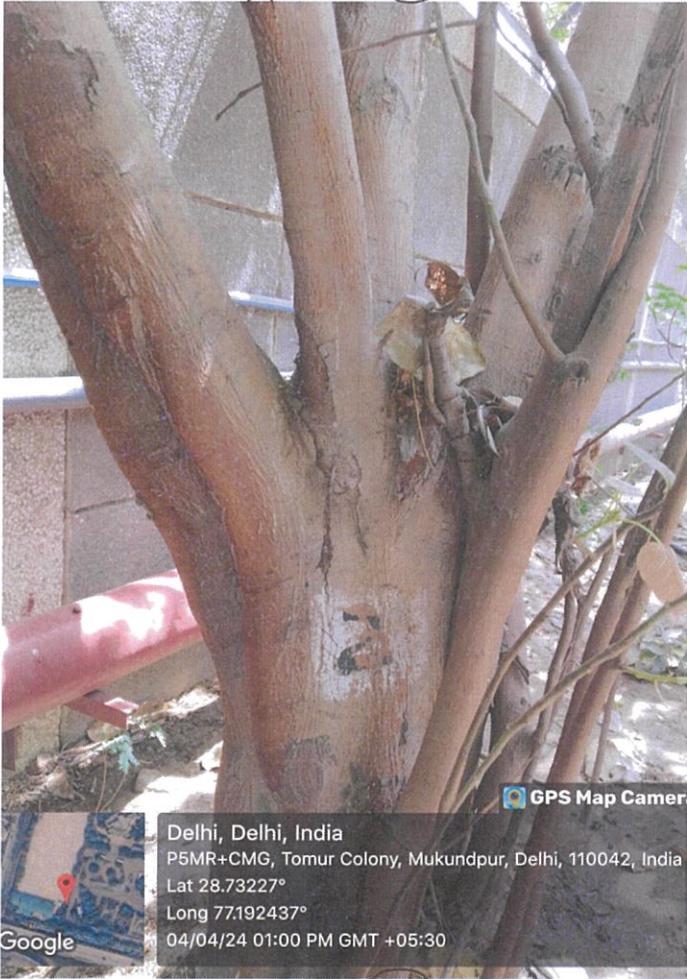
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265

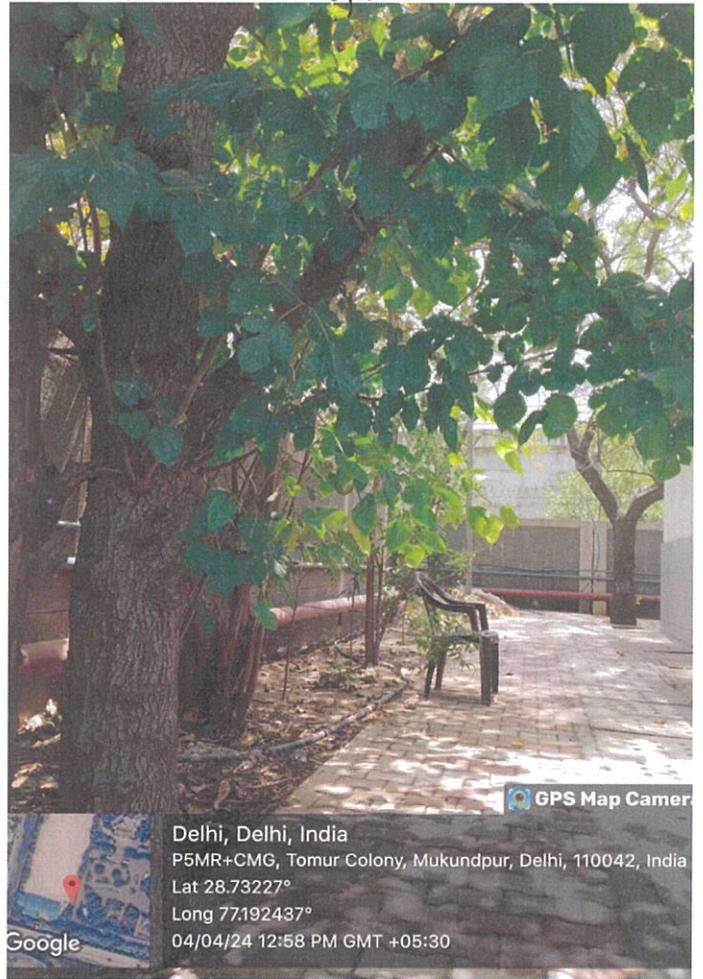
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 P5MR+CMG, Tomur Colony, Mukundpur, Delhi, 110042, India  
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 Long 77.192437°  
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 Google

101

tree s. no - (16)



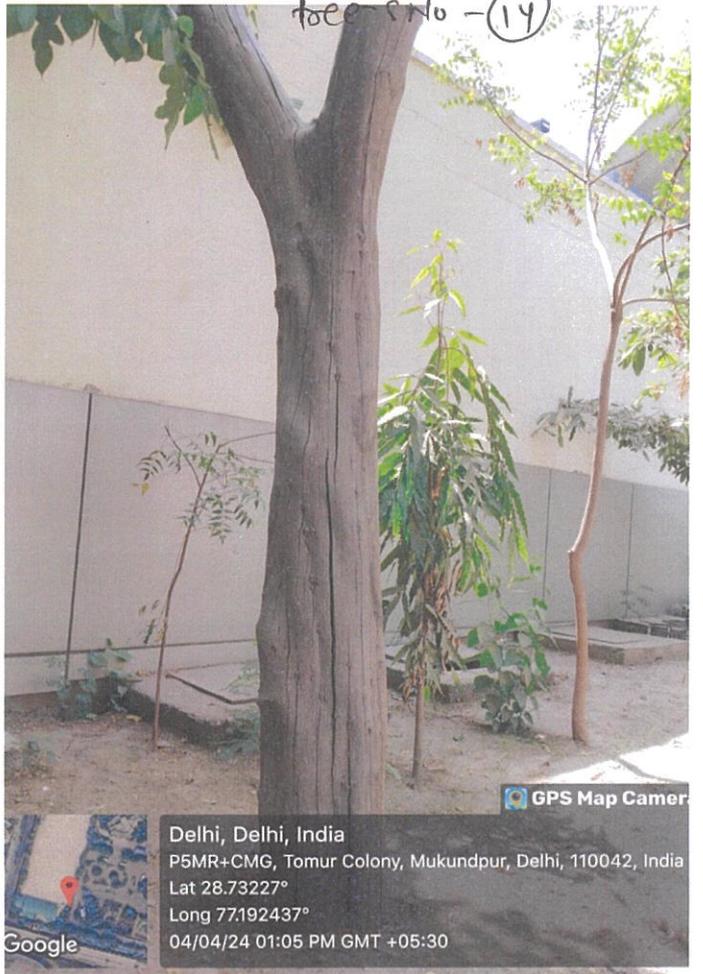
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 Google

f. s. no (153)



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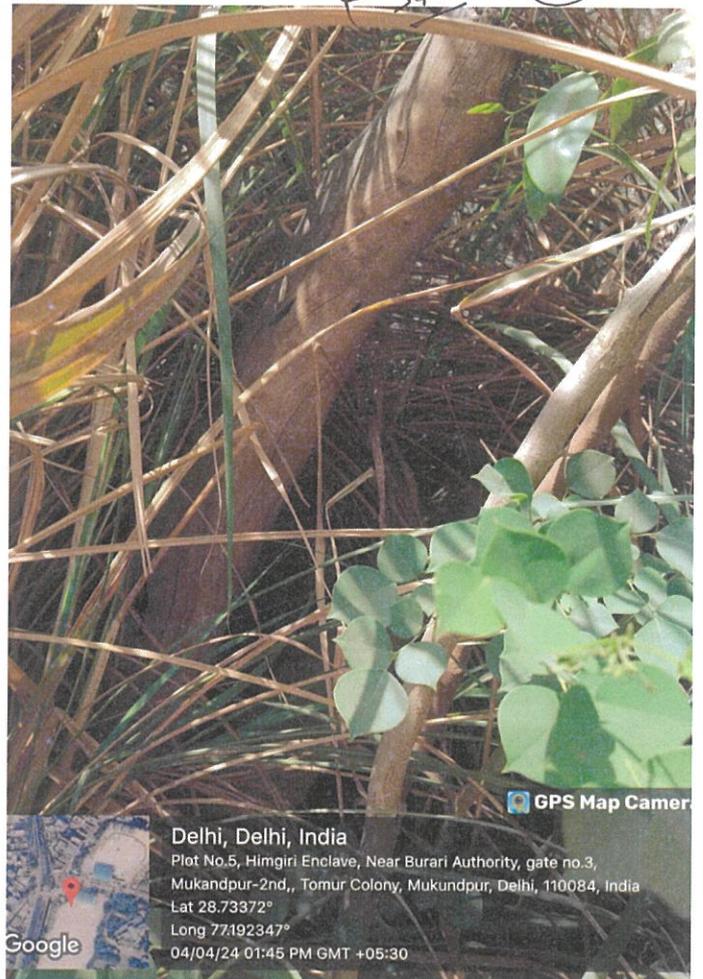
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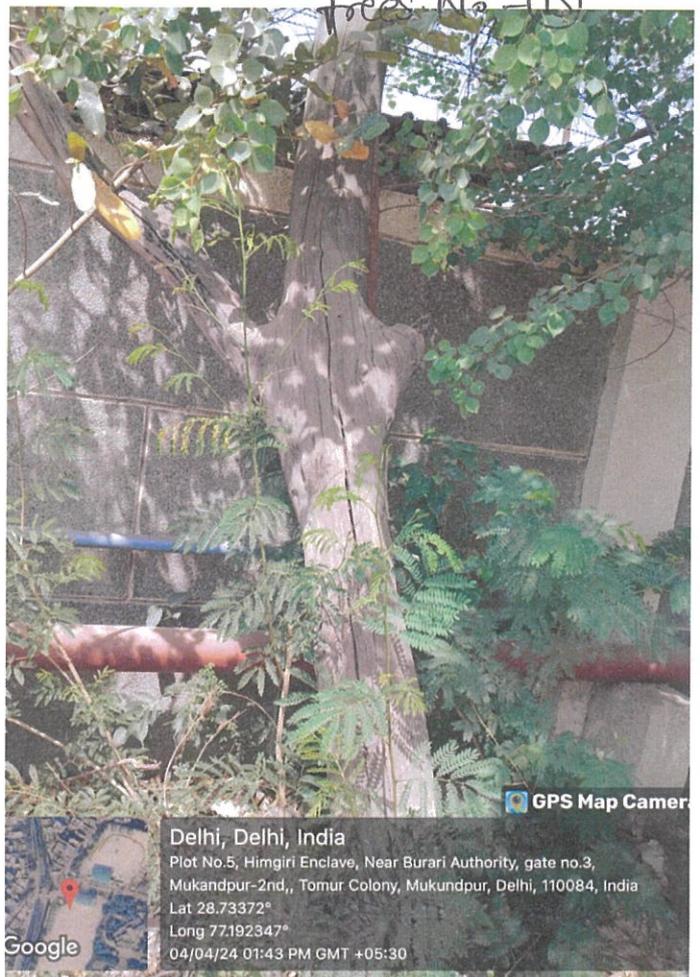
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Tree No. (156)



Tree No. (151)



267

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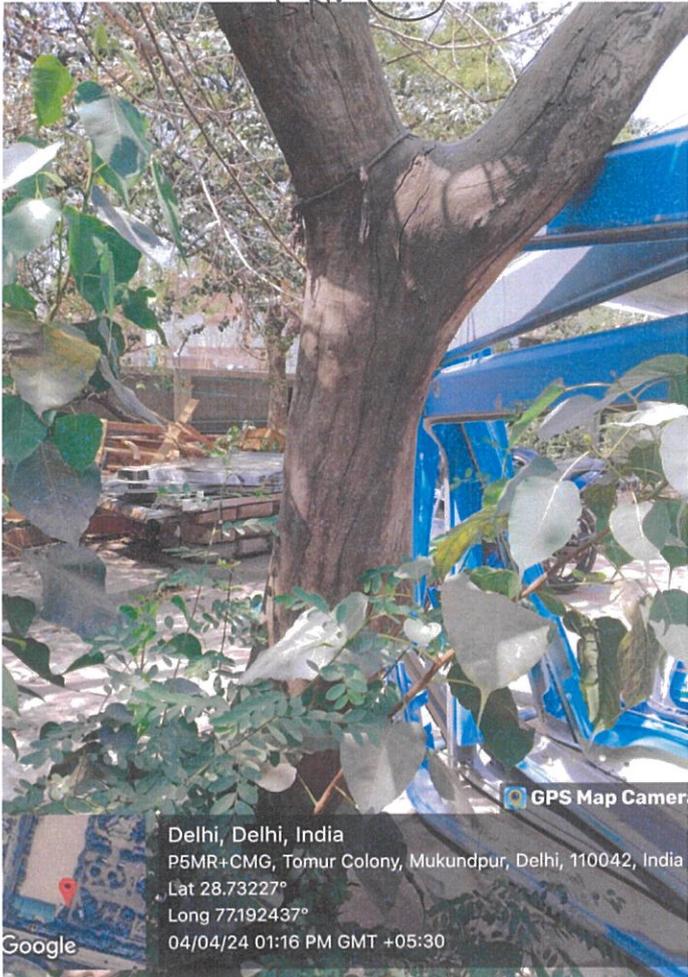


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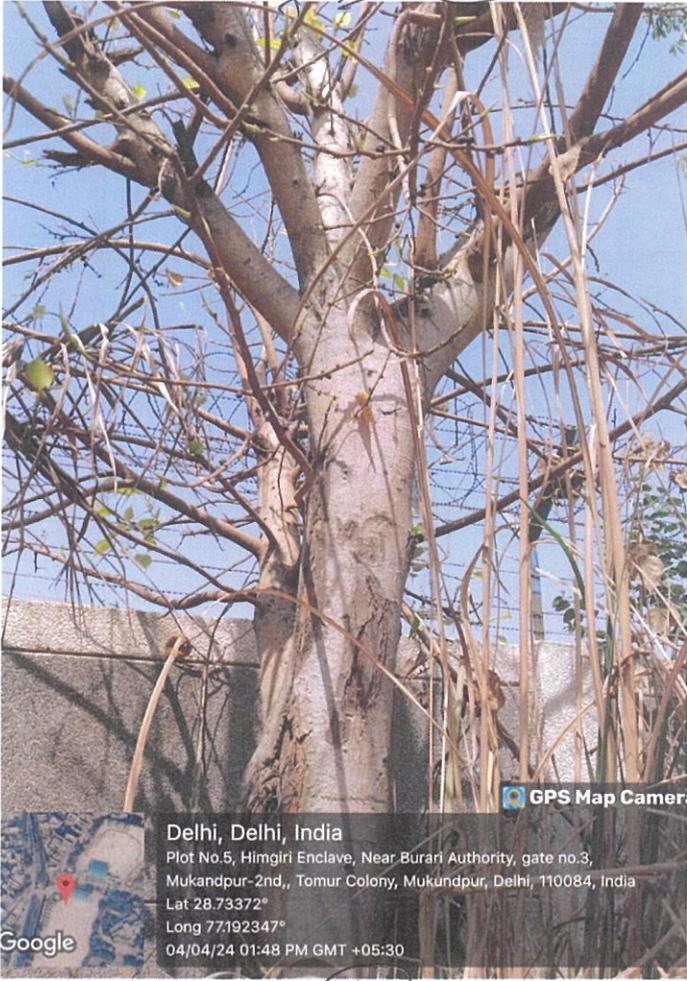
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S.No (97)



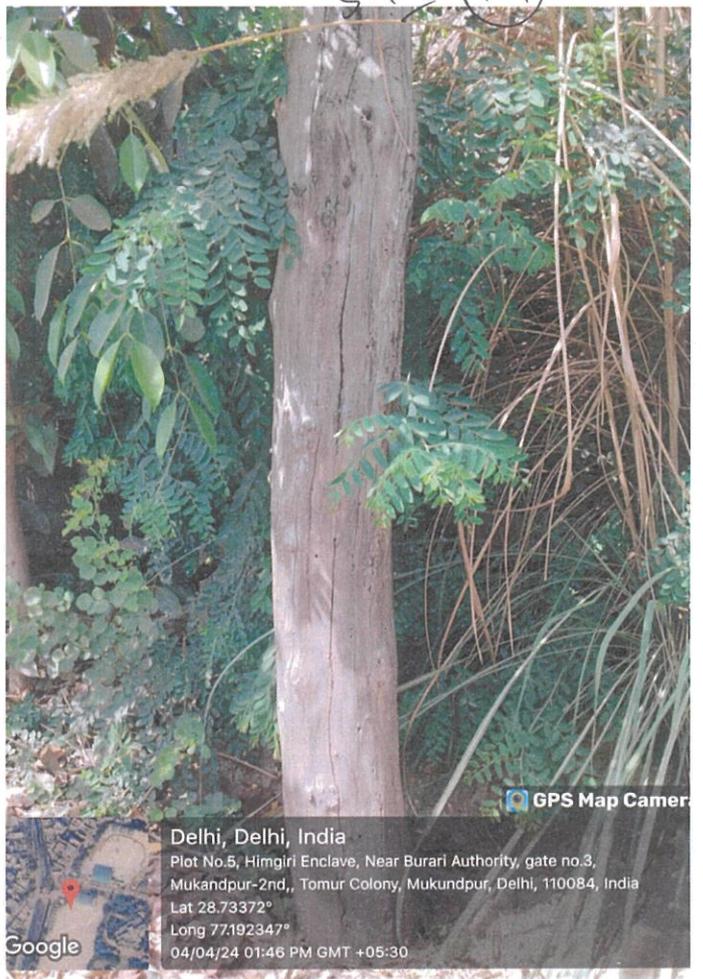
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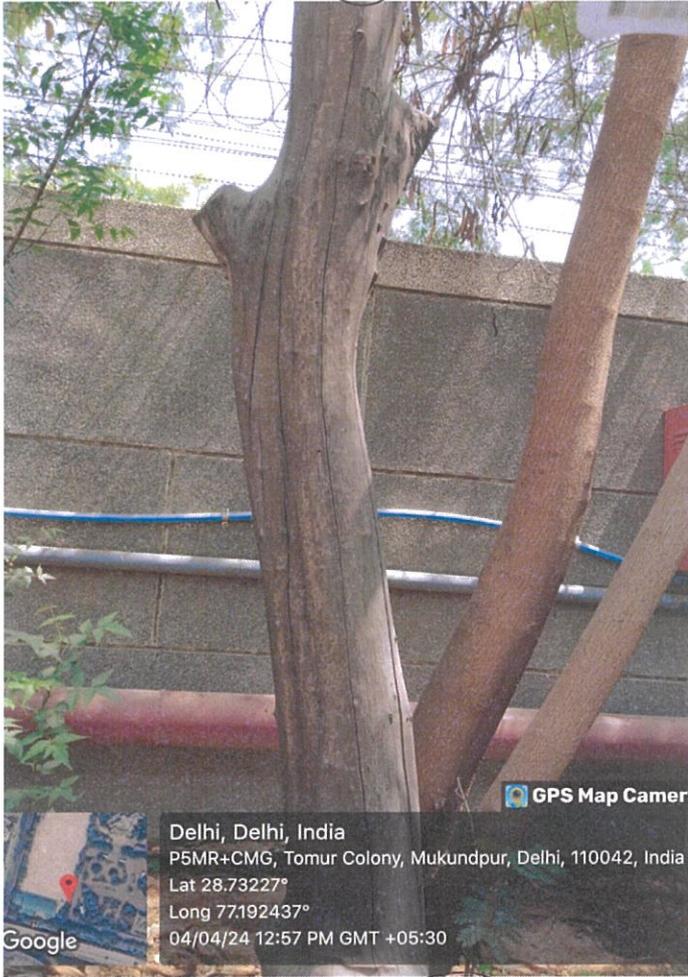
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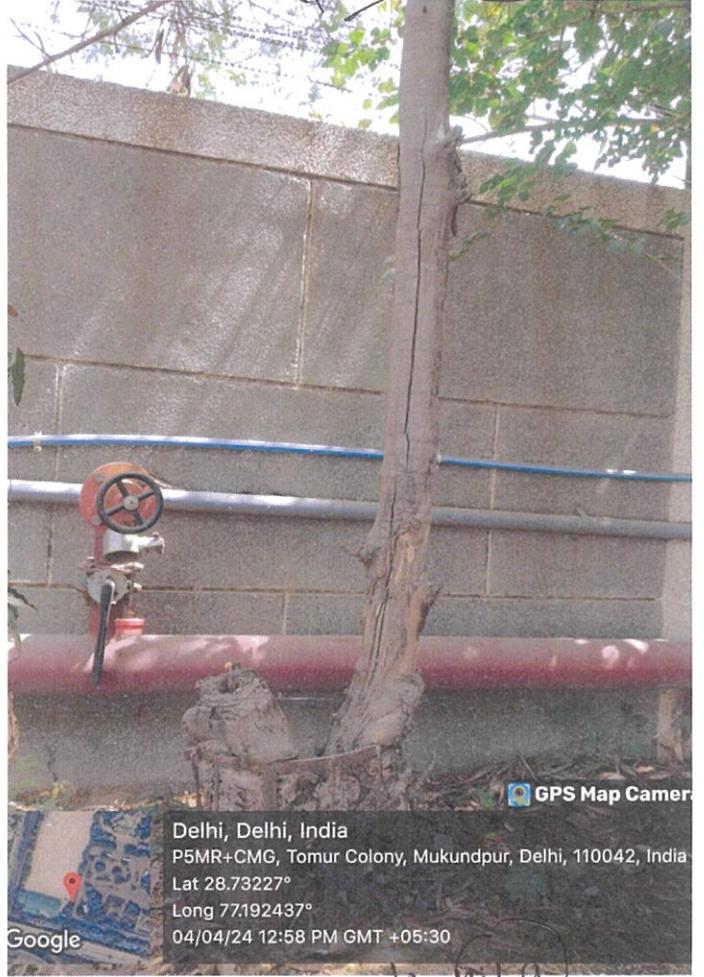
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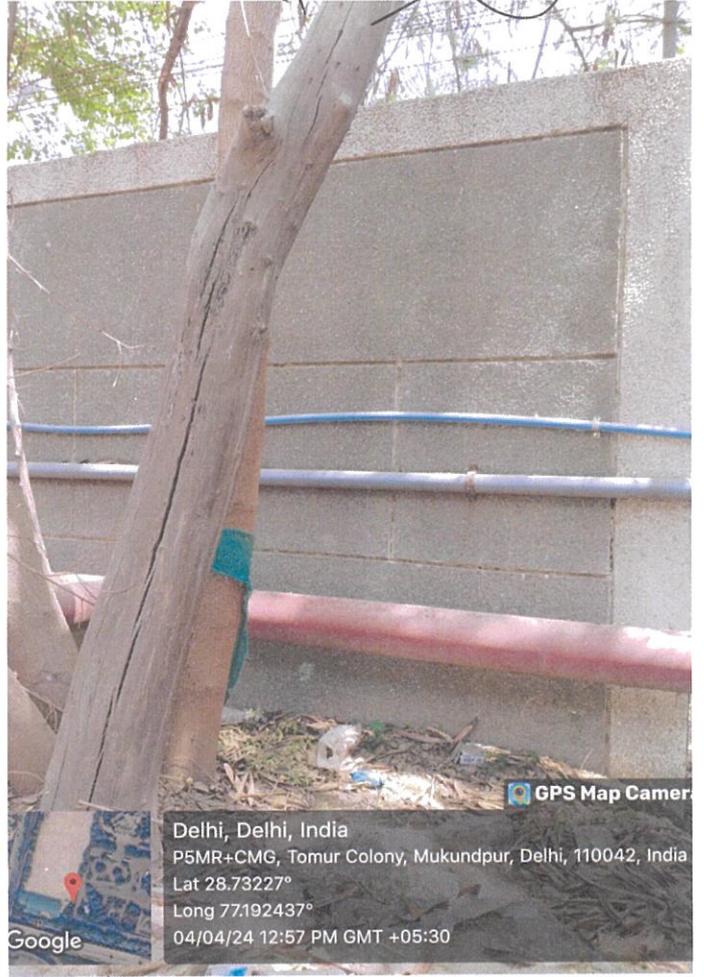
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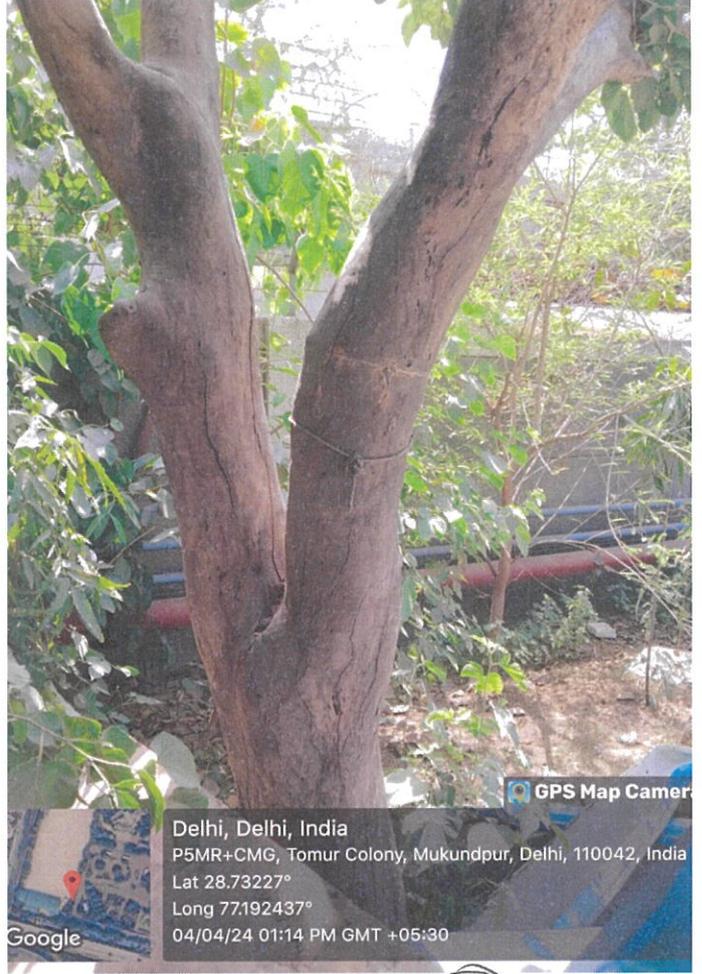
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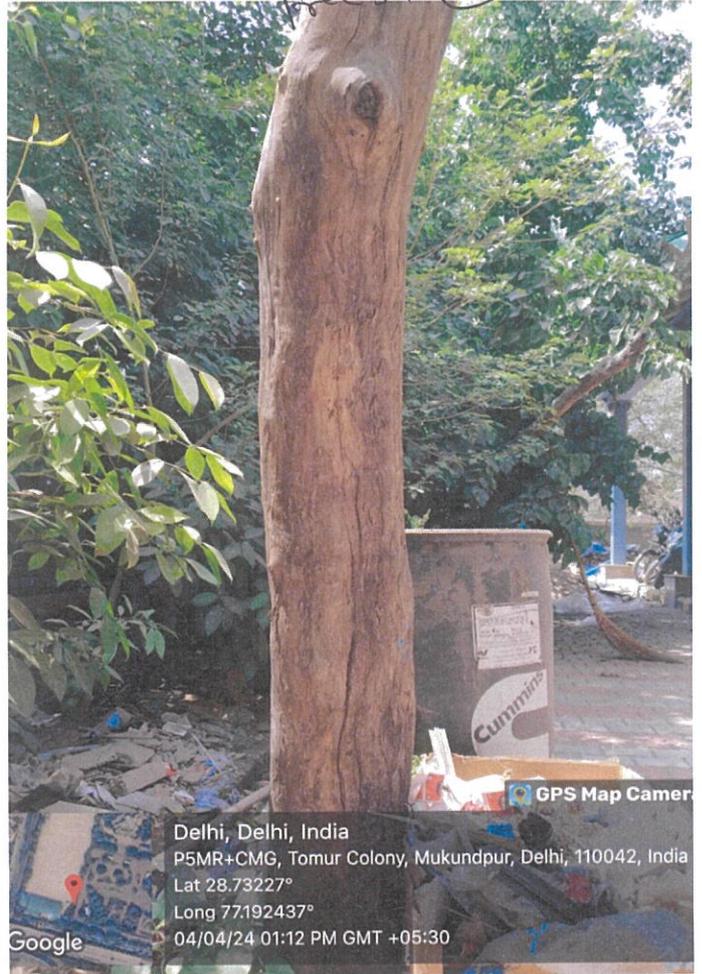
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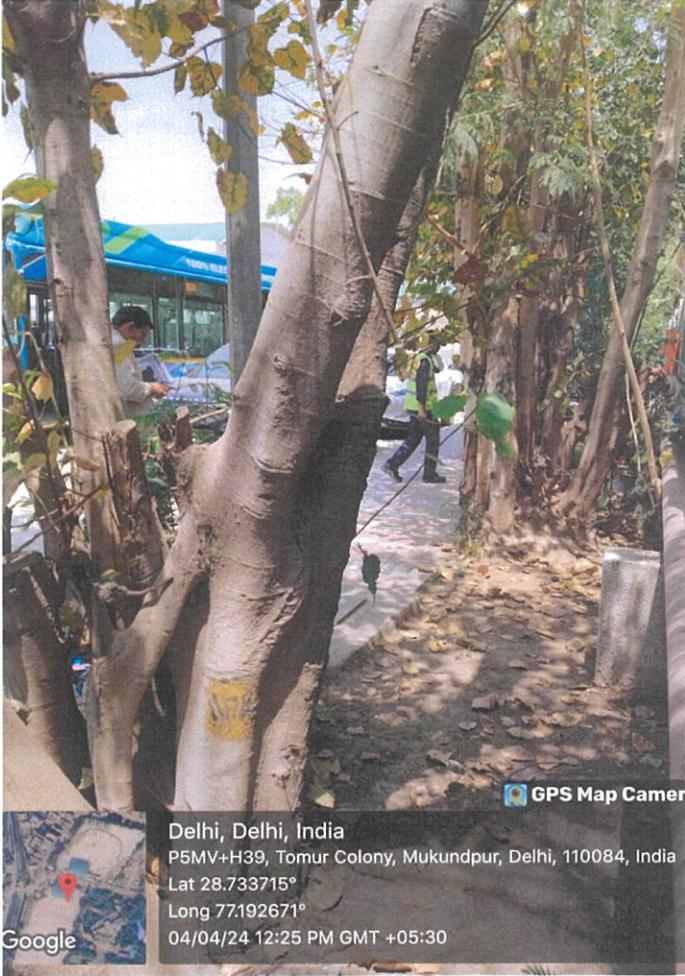
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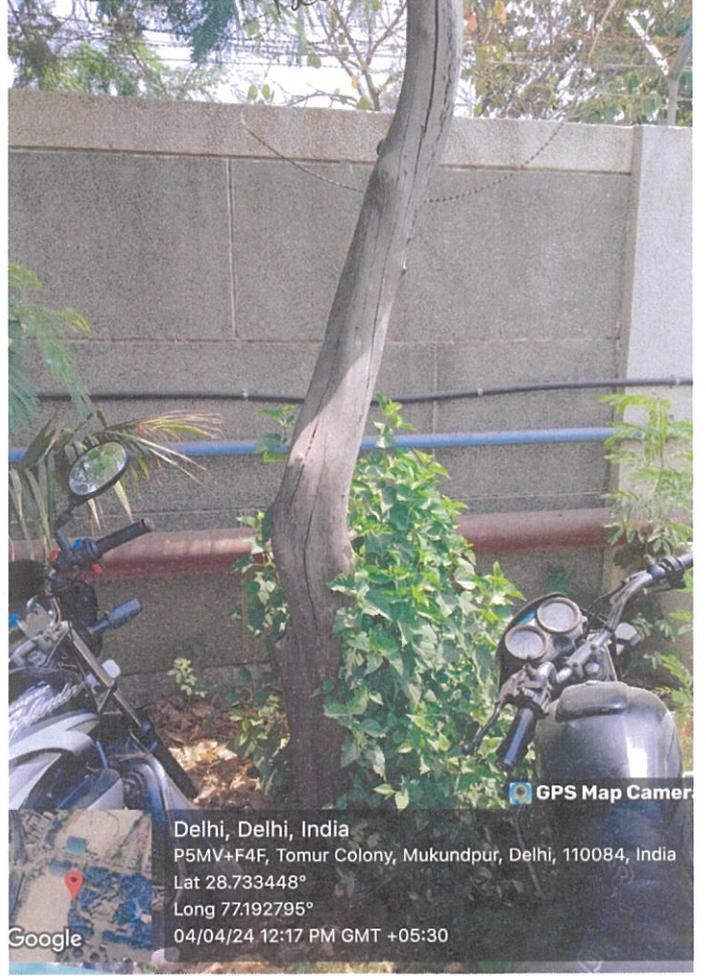
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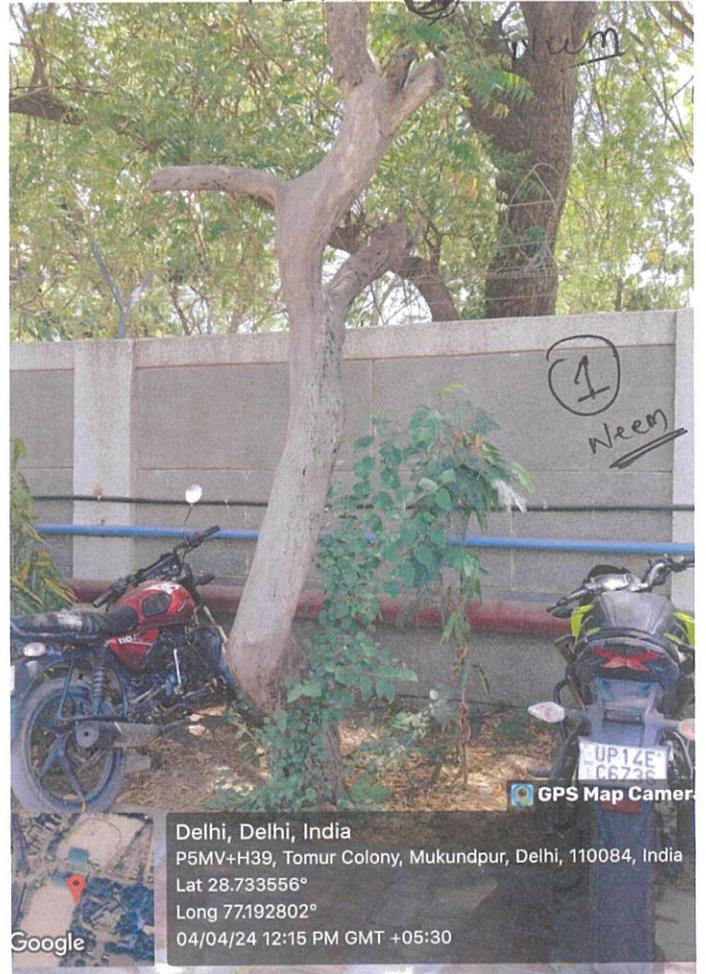
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T. So. (84)



T. S. No - (1)



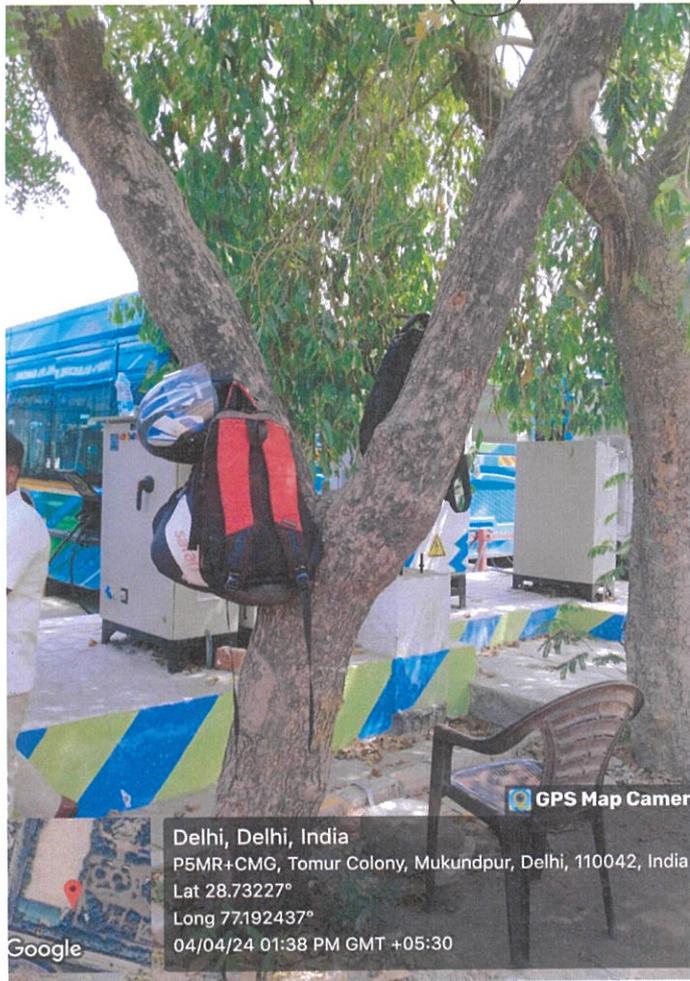
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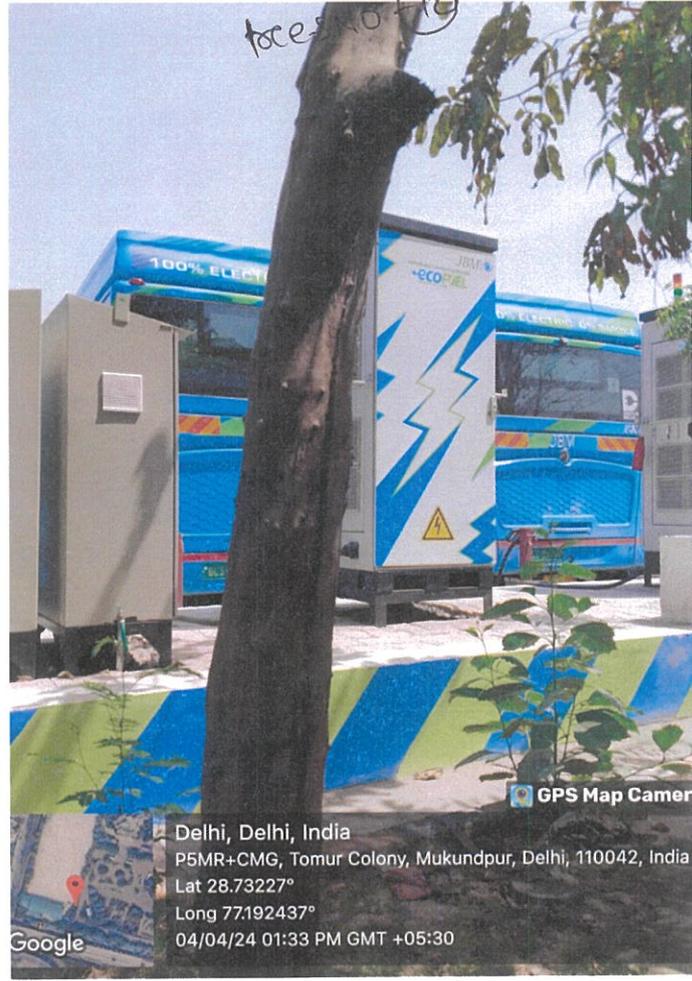
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f.s.n. (113)



f.s.no (118)



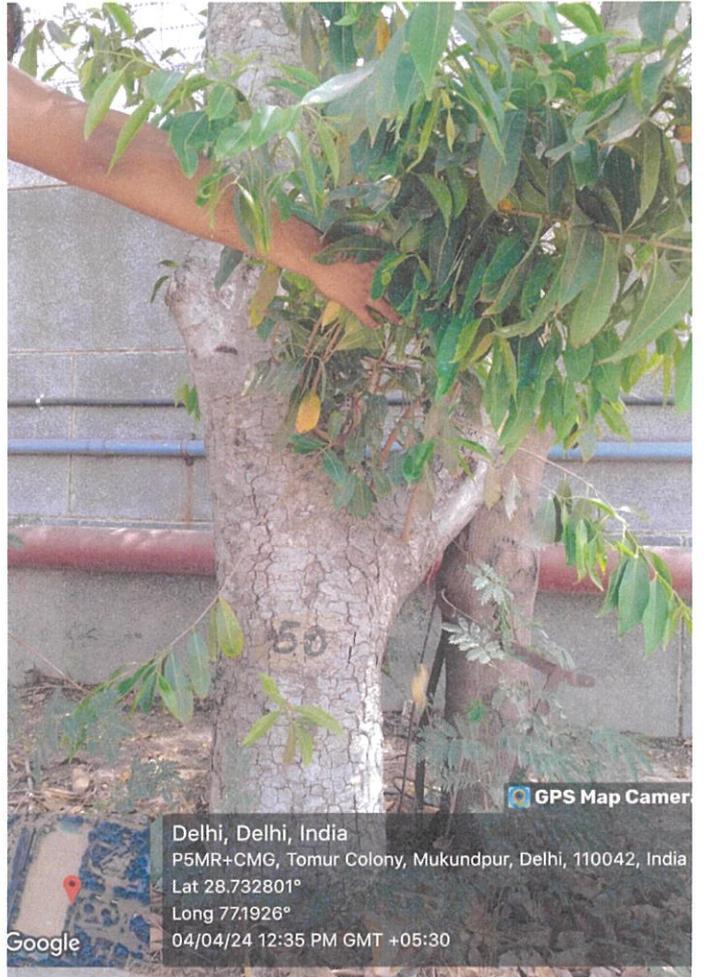
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tree s no- (3)



109

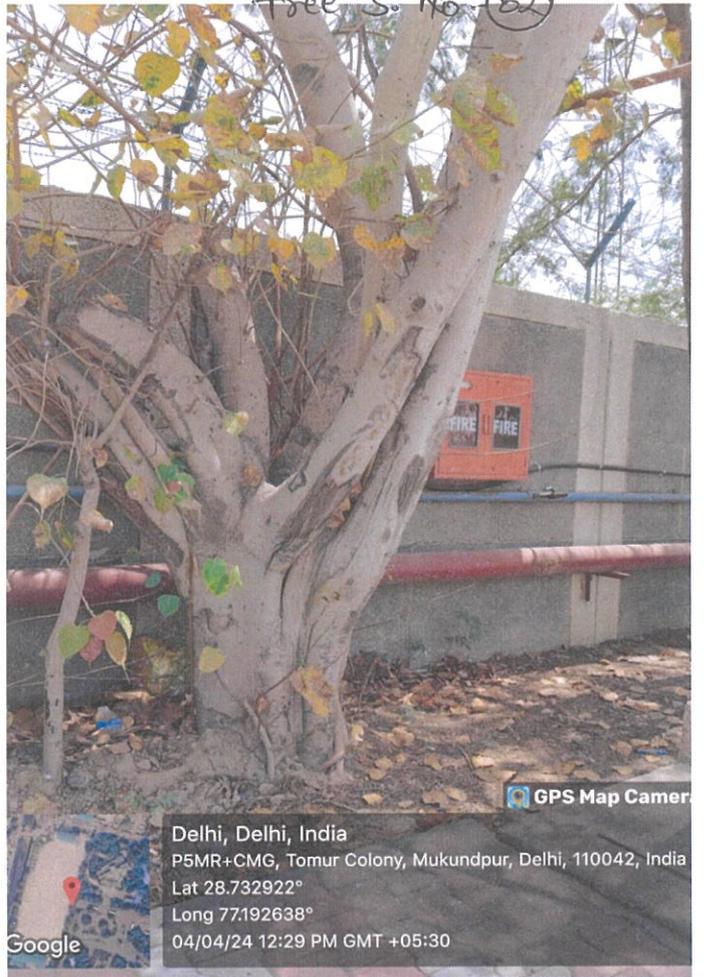
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tree S. NO. (5)

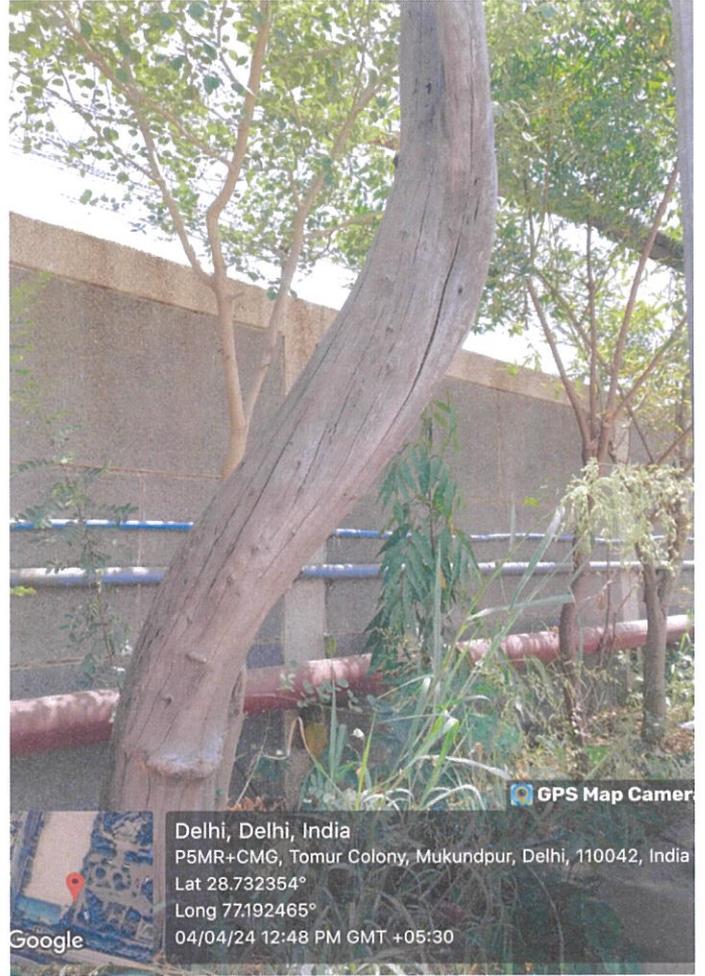


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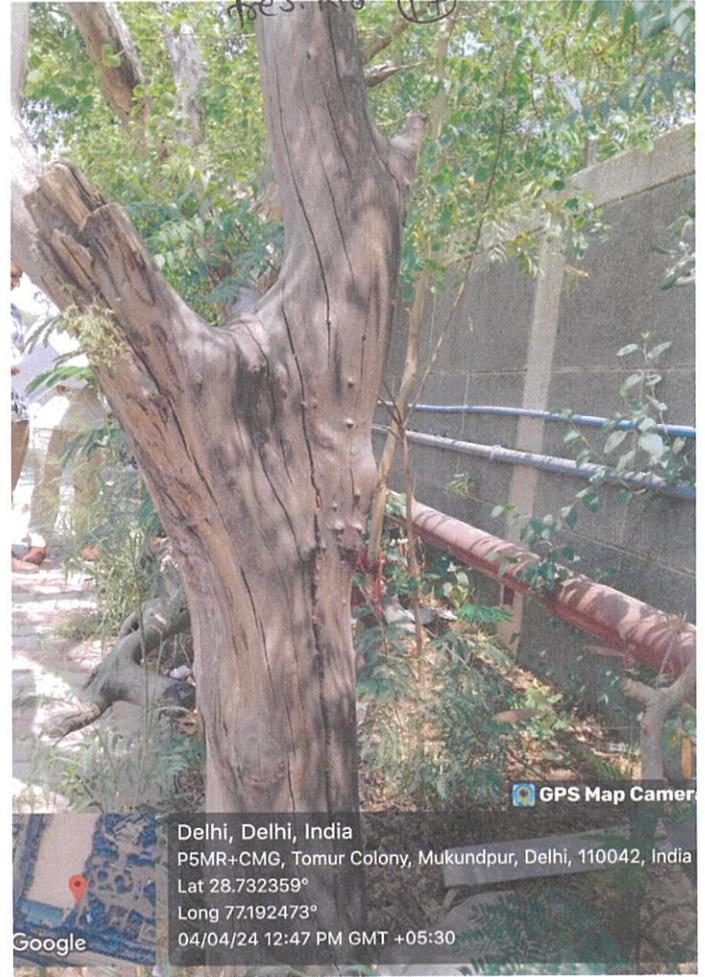
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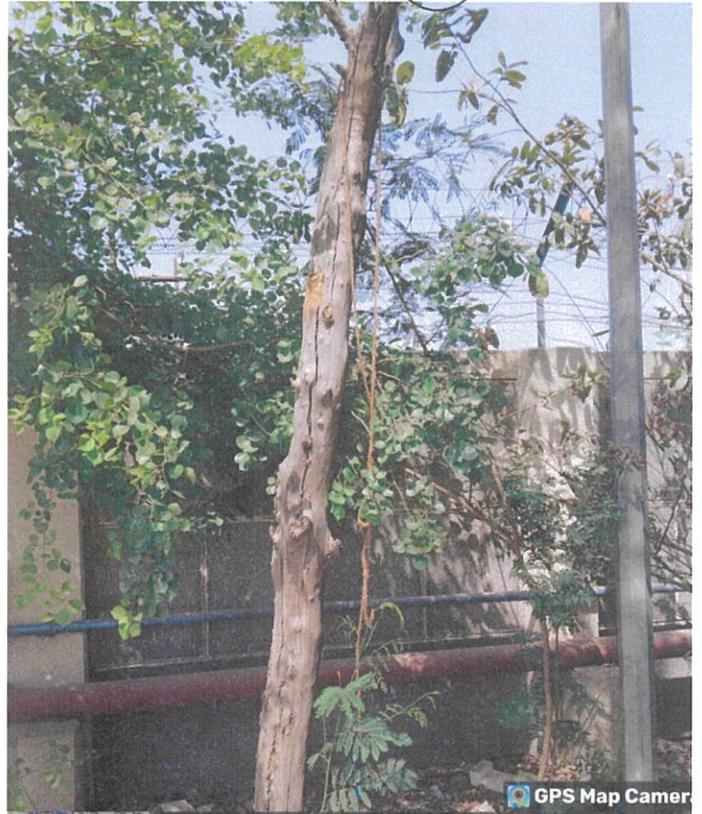
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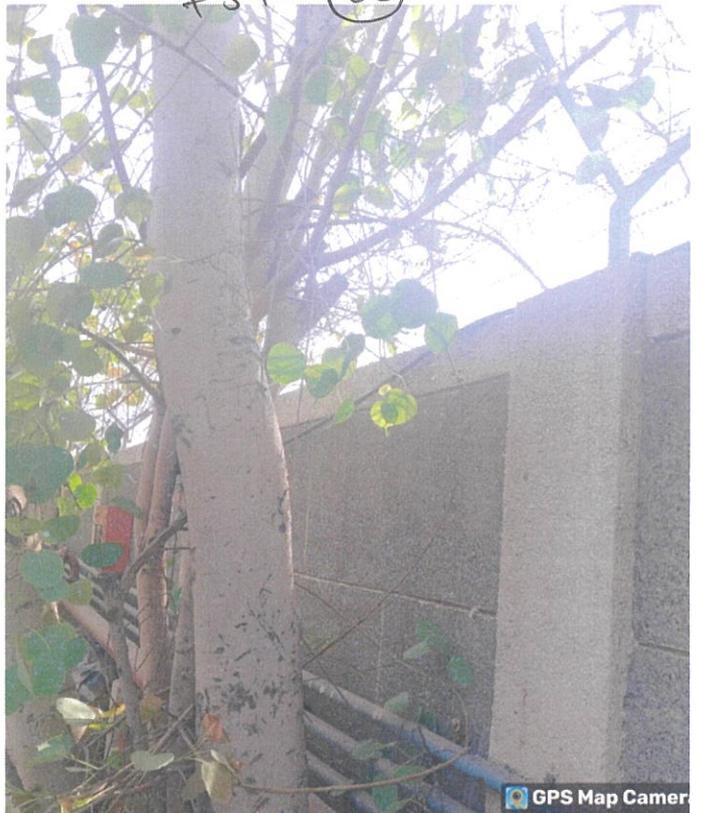
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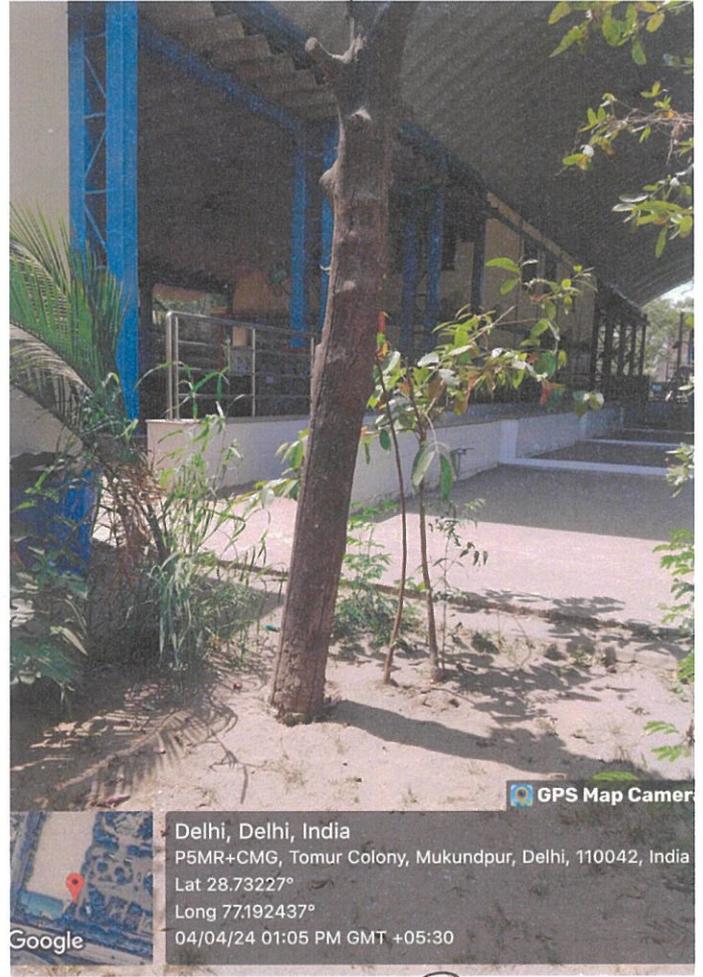
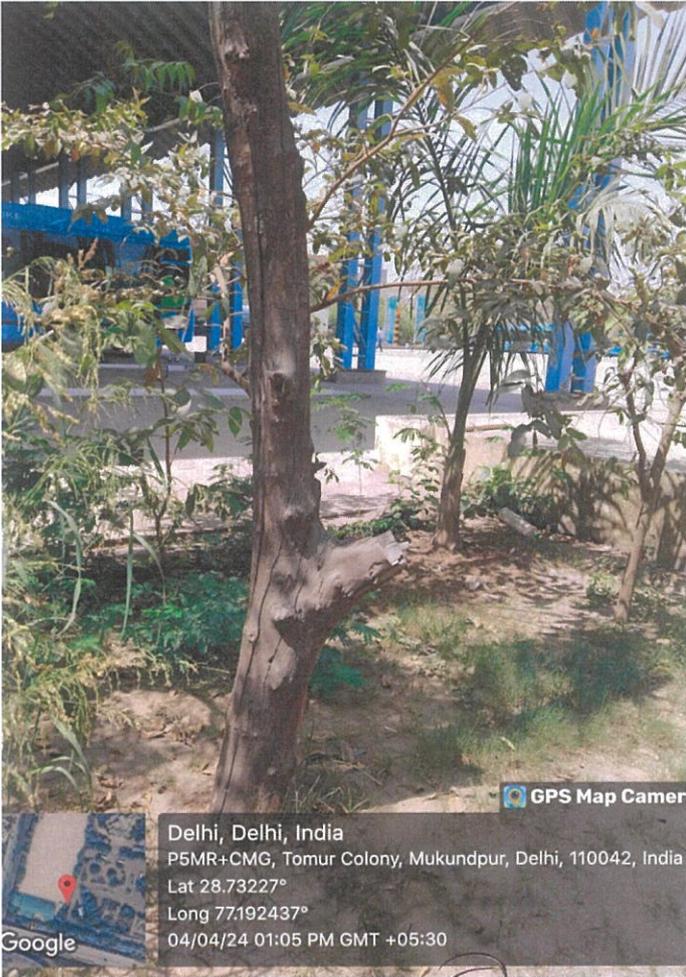
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 Long 77.191814°  
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Delhi, Delhi, India  
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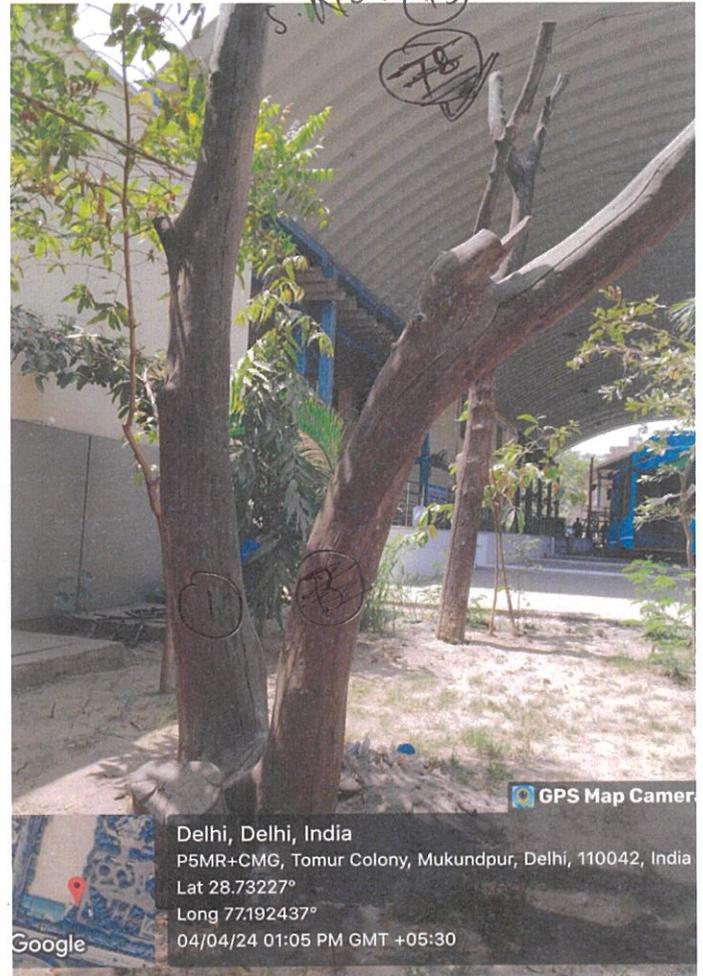
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tree.no (20)



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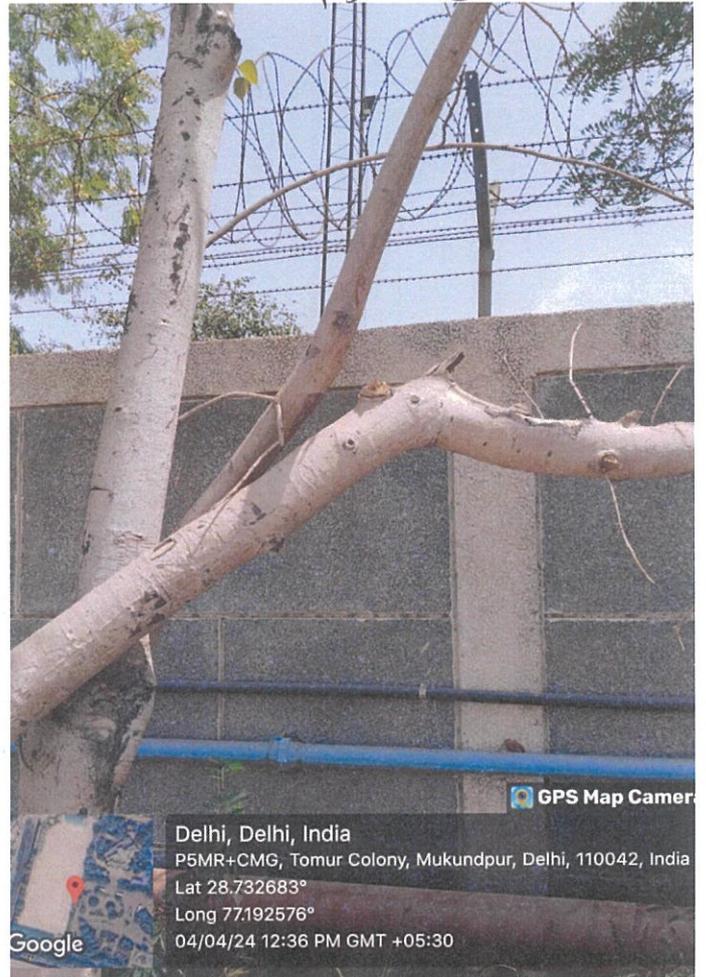
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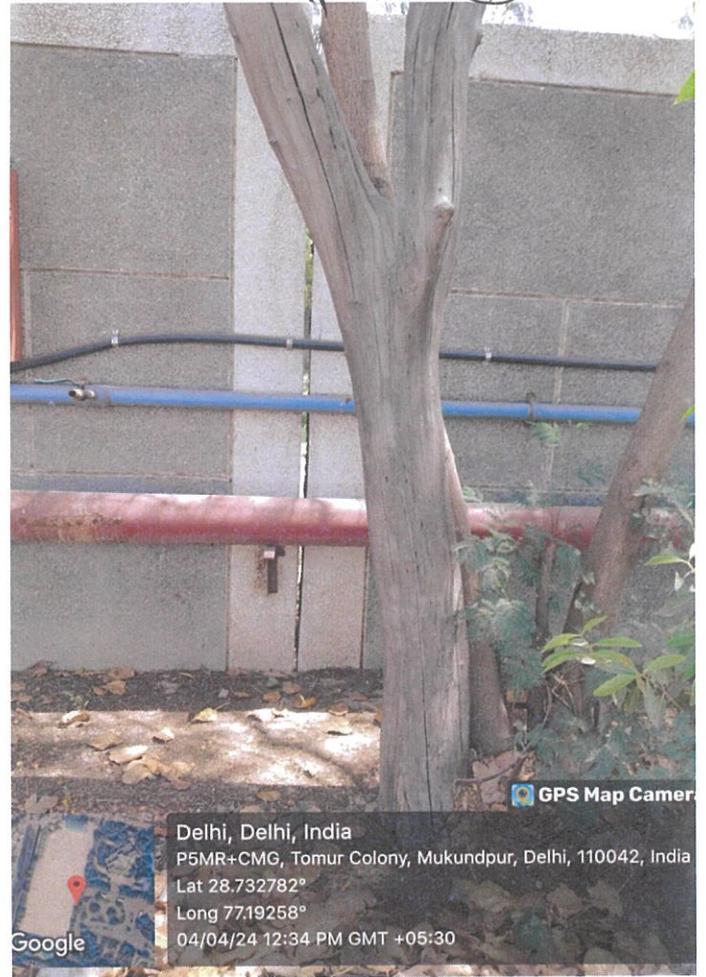
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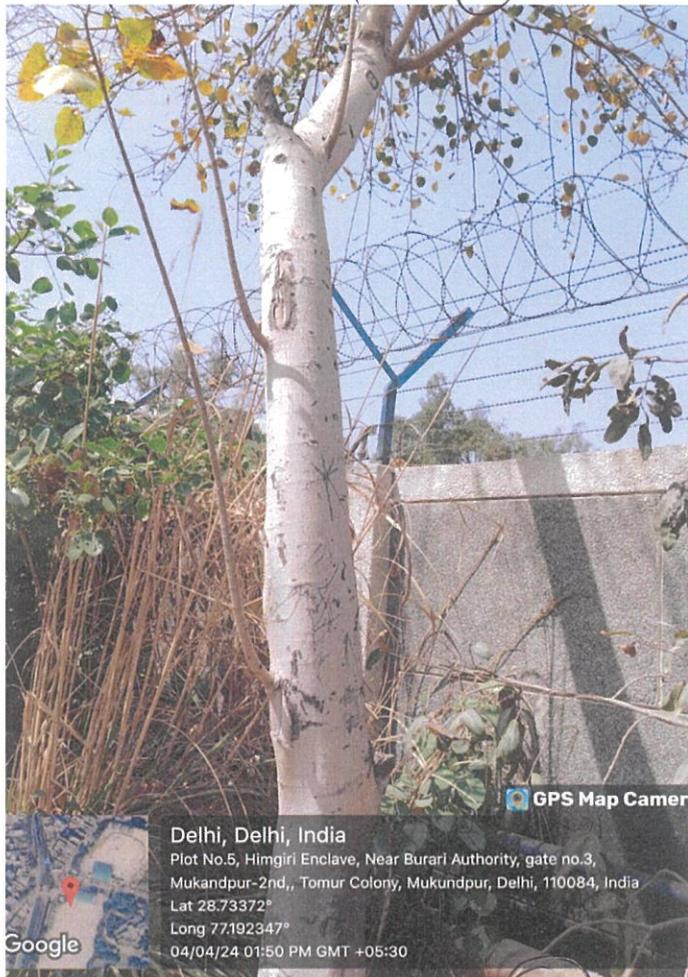
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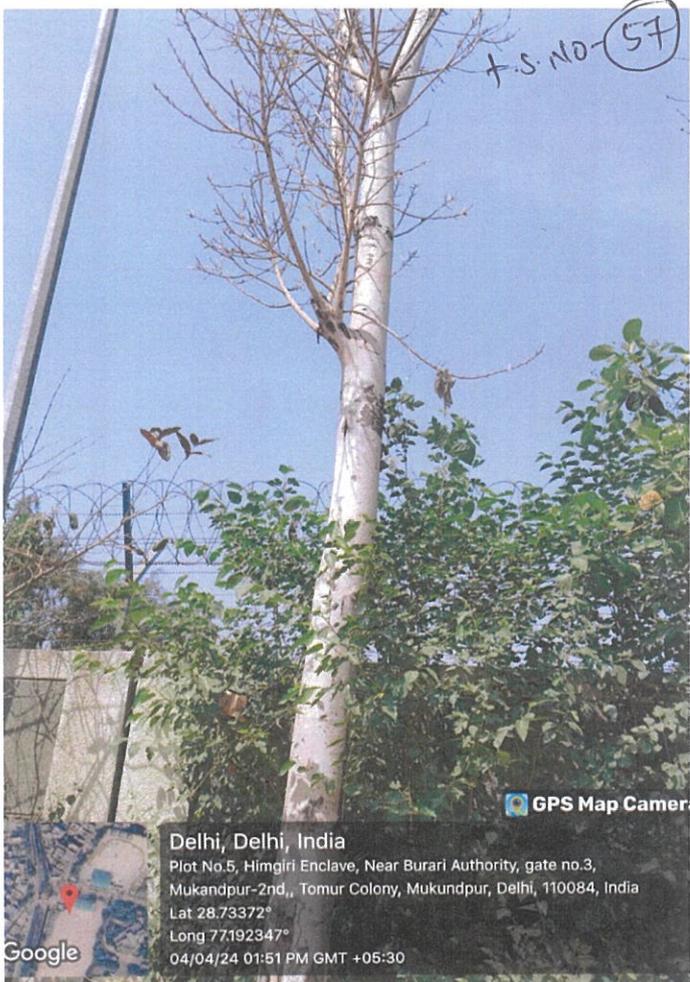
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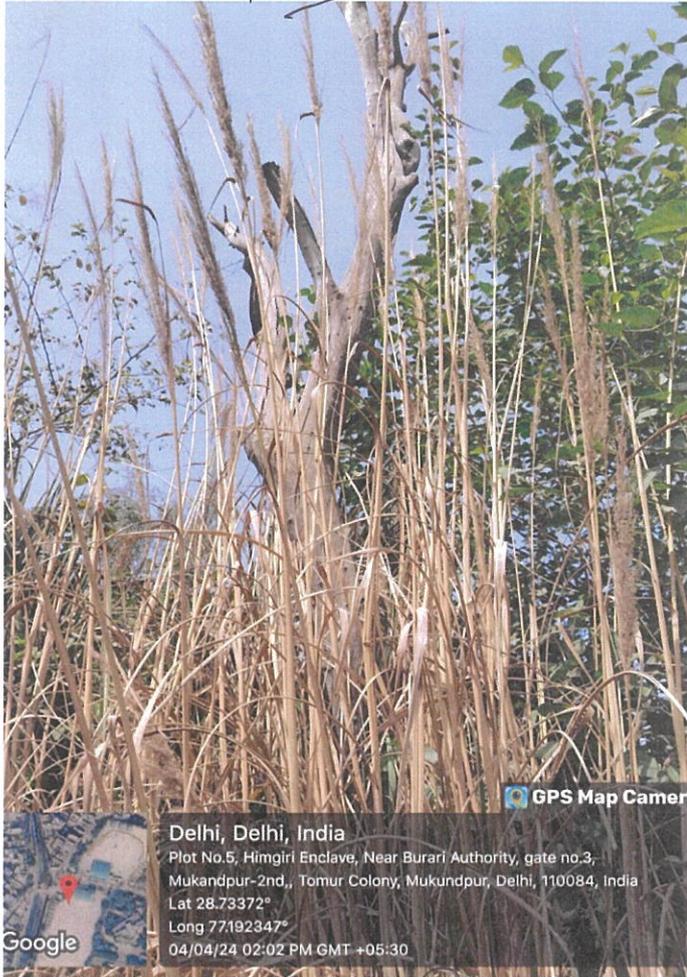
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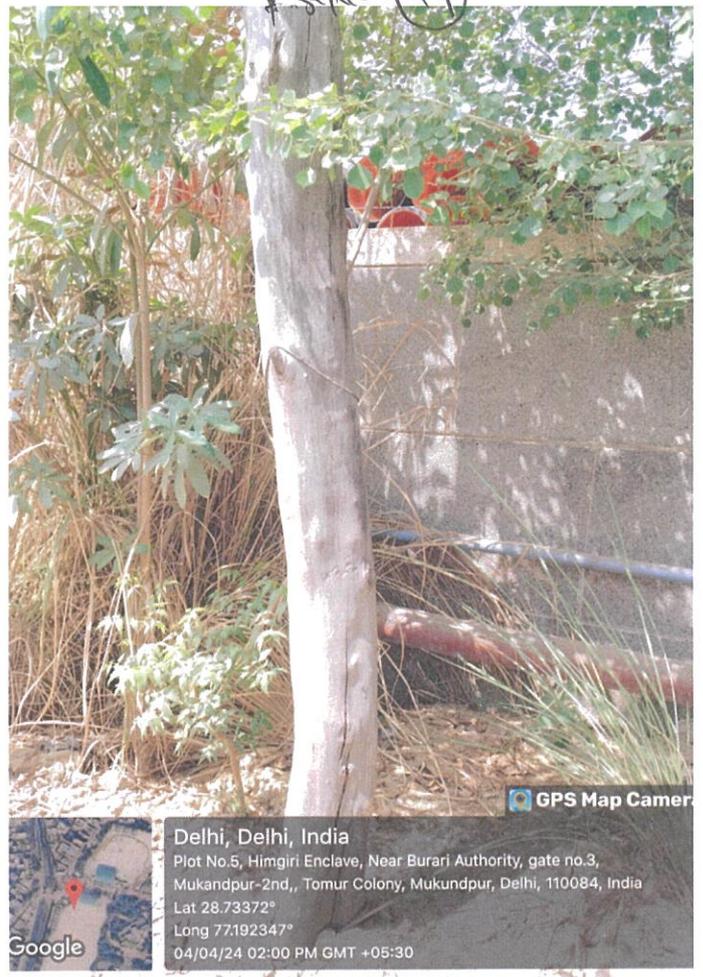
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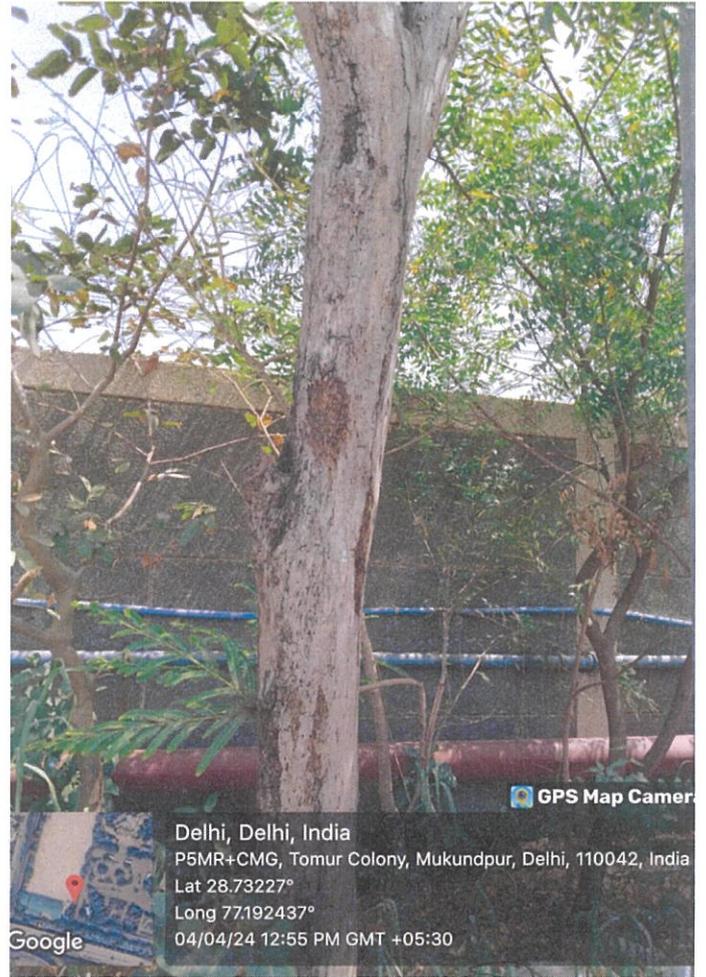


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116

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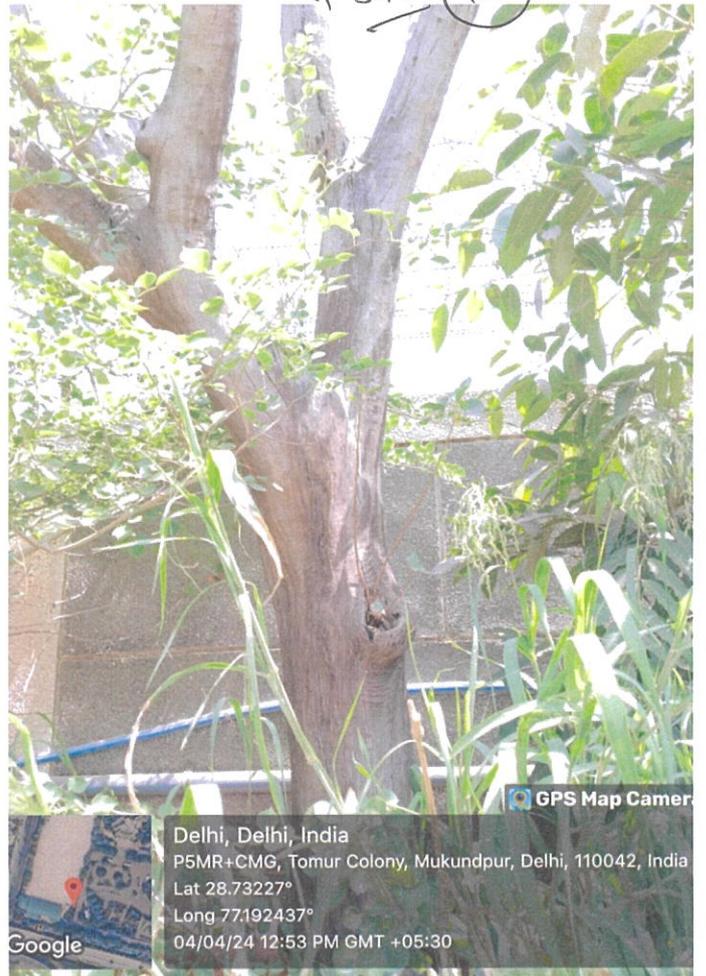
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f.s.No (130)





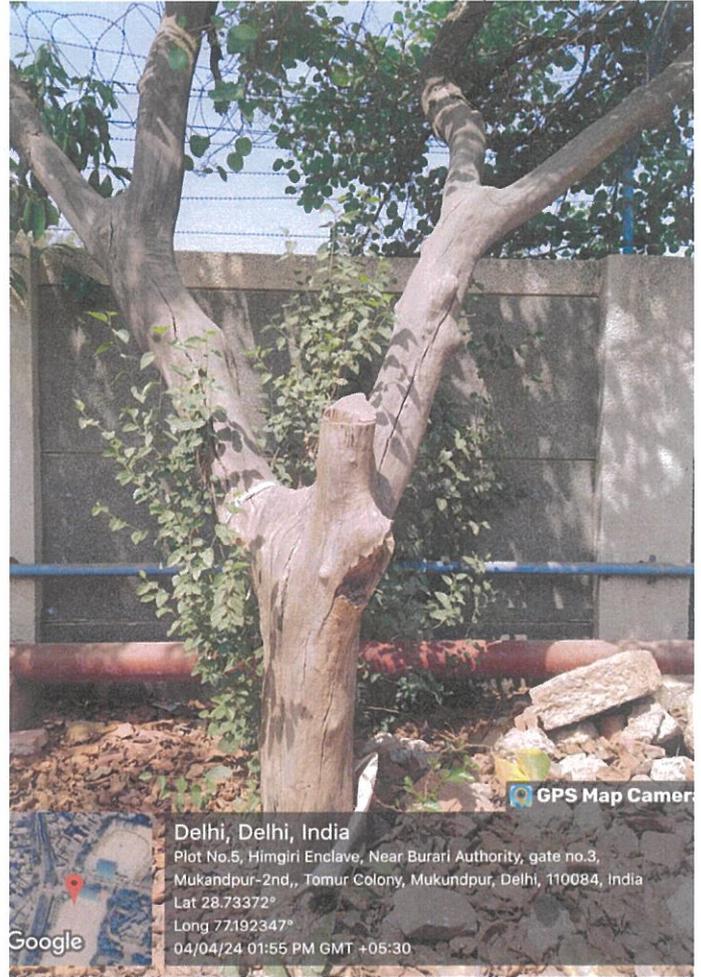
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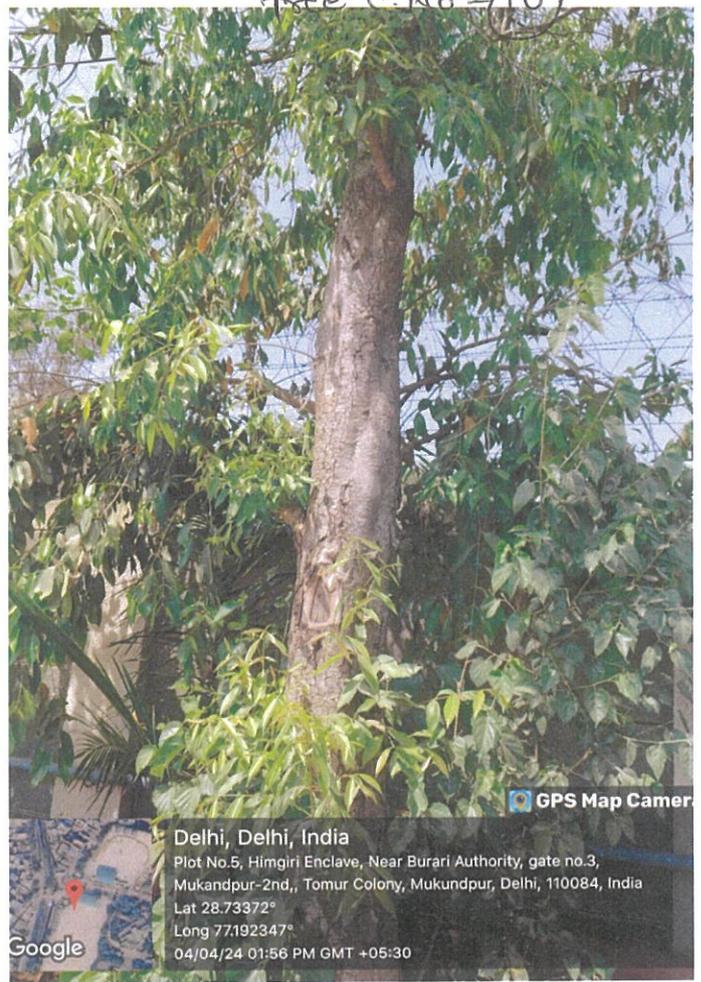
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T-S.No. (142)



T-S.No - (46)

tree S.No - (10)



GOVT OF NCT OF DELHI  
DEPARTMENT OF FOREST & WILDLIFE,  
OFFICE OF THE DY. CONSERVATOR OF FOREST (CENTRAL)  
CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE,  
NEW DELHI-110007, (Ph: 011-23853561)

No. F. 18.NFD/TC/Felling/19-20/64-65

Dated: 08/04/2024

ORDER

**SUB: Regarding Non-Compliance of Terms & Conditions of Tree Transplantation/Felling Permissions and Failure of Transplantation-reg**

**Ref: Permission letter dated 18.12.2019 issued vide No. F.18/NFD/TC/Felling/19-20/573**

Whereas you were granted permission under The Delhi Preservation of Tress Act, 1994 for tree felling/transplantation of 495 no. of tree/s (327 Nos. trees for felling + 168 Nos. of Trees for Transplantation) for the purpose of construction of Cluster Bus Depot – I at Burari, Delhi by the Tree Officer, Central Forest Division.

Hereby, vide the aforementioned permission letter dated 18.12.2019 permission for Transplantation of 168 trees was granted.

And whereas, as per the terms and conditions of the above-mentioned permission dated 18.12.2019 you were directed to carry out transplantation of 168 Nos of Trees at Burari Cluster Bus Depot – I Area within 01 month from the date of issue of the tree transplantation permission.

Thereby, a joint inspection dated 04.04.2024 was carried out by officials on behalf of Central Forest Division, Department of Forests & Wild Life (GNCTD) and the Section Officer, DTC Secretariat, Transport Department (GNCTD). During the course of Inspection it was observed that out of 168 Nos. of Trees granted permission for transplantation :-

1. Twenty Seven (27) Nos of Transplanted Trees are in good condition
2. Sixty Two (62) Nos of Transplanted Trees are in Dry Condition
3. Seventy Nine (79) Nos of Transplanted trees are missing from the Transplantation Site (Official on behalf of Transport Department could not provide identification of the same)

Now therefore, under section 11(1) and 11(2) of the Delhi Preservation of Trees Act in view of the above-mentioned facts you are hereby directed to plant 705 Nos of Tree Saplings (141 nos of failed transplanted trees x 5 Times) of native indigenous Species like Neem, Pilkhan, Peepal, Arjun, Jamun etc having a healthy root system with a minimum height of 6 feet within a period of 03 months.

Furthermore, you are directed to provide location of the site of compensatory plantation of 705 nos of trees in lieu of failed transplantation of 141 Nos of Trees within a period of 01 week

Hereby, you are also directed to furnish an explanation apropos to failure in carrying out transplantation of 141 Nos of Trees out of 168 Nos of Trees for which Tree Transplantation permission was granted.

*Maile 8/4/2024*  
DY. CONSERVATOR OF FOREST/TREE OFFICER  
CENTRAL FOREST DIVISION

To,

The Special Commissioner (Transport),  
Transport Department, GNCTD,  
5/9, Under Hill Road,  
Delhi - 110054.

Copy to:

1. The Conservator of Forests, A Block 2<sup>nd</sup> Floor, Vikas Bhawan, I.P Estate, New Delhi.

*File  
8/4/2024.*

DY. CONSERVATOR OF FOREST/TREE OFFICER  
CENTRAL FOREST DIVISION